



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,24th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
1	<a href="#">WA/271/2024</a> CAVT. NO.06062/024, FIXED, CAVT./606/2024	THE MANAGEMENT OF HINDUSTAN UNIVEVER LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. K M HALOI FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2393/2024</a> <b>in</b> <a href="#">WA/271/2024</a>	THE MANAGEMENT OF HINDUSTAN UNIVEVER LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. K M HALOI FOR CAVEATOR
<b>- FINAL DISPOSAL AT ADMISSION STAGE -</b>				
2	<a href="#">WA/313/2024</a> FIXED	M/S FEEDBACK INFRA PVT LTD <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY N GAUTAM N GAUTAM	DY.S.G.I. SC, NHIDC
<b>HEARING</b>				
3	<a href="#">RFA/137/2017</a> CAVT. NO. 1320/2017 WITH LCR, CAVT./1320/2017	UNION OF INDIA and 2 ORS, <b>Versus</b> THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MR. R DHAR MS.J KALITA MS. S SARMA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/4269/2017</a> <b>in</b> <a href="#">RFA/137/2017</a>	UNION OF INDIA and 2 ORS, <b>Versus</b> THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MS.J KALITA MS. S SARMA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/4027/2018</a> <b>in</b> <a href="#">RFA/137/2017</a>	JOYDEB PHONGLO AND 13 ORS. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA	SC, RAILWAY

	<b>WITH</b> <a href="#">I.A.(Civil)/4089/2018</a> in RFA/137/2017	AFFECTED PEOPLES CO-ORDINATION COMMITTEE OF N.C. HILLS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR D C K HAZARIKA MS J KALITA	MR A DASGUPTA DR. B N GOGOI
	<b>WITH</b> <a href="#">I.A.(Civil)/3598/2022</a> in RFA/137/2017	JOYDEB PHONGLO AND 13 ORS. <b>Versus</b> UNION OF INDIA and 2 ORS,	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
4	<b>WITH</b> <a href="#">CRP(IO)/112/2021</a>	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> JOYDEEP PHONGLO AND 13 ORS.	MR A DASGUPTA MR G GOSWAMI	MR R DHAR
5	<a href="#">WA/71/2018</a> FIXED	THE STATE OF MIZORAM <b>Versus</b> SH R. LALTHANZAUVA	MR. A K SARMA MS. P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 88) MR G ALAM (R1 TO 88) MR. H ROHMAN (R1 TO 88) MR. D NAG (R1 TO 88)
6	<b>WITH</b> <a href="#">WA/70/2018</a>	THE STATE OF MIZORAM <b>Versus</b> SH MALSAWMTLUANGA	MR A K SARMA MRS P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 68) MR G ALAM (R1 TO 68) MR. H ROHMAN (R1 TO 68) MR. D NAG (R1 TO 68)
7	<b>WITH</b> <a href="#">WA/151/2023</a>	LAILUANGPUI AND 21 ORS. <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) GA, MIZORAM
8	<b>WITH</b> <a href="#">WA/152/2023</a>	R. B. LALNGAILIANA AND 13 ORS. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. R DE MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) AG, MIZORAM
9	<b>WITH</b> <a href="#">WA/154/2023</a>	NAWLSANGA R/B R.B LALNGAILIANA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. J MANGSUANHAU	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3)
10	<b>WITH</b> <a href="#">WA/2/2024</a>	LAITHANGA AND 2 ORS. <b>Versus</b> THE STATE OF MIZORAM AND 2 ORS. B	MR. J MANGSUANHAU MR. J MANGSUANHAU MR. R DE (P1) MS. D PATHAK (P1)	GA, MIZORAM
11	<a href="#">WP(C)/5800/2019</a> WITH AFFIDAVIT FILE	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> JIBAN CHANDRA DAS AND 19 ORS.	MS. T KALITA MR G GOSWAMI	MR G J SHARMA MR G J SHARMA DR. J L SARKAR DR. J L SARKAR FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2828/2019</a> in WP(C)/5800/2019	JIBAN CHANDRA DAS AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 17 ORS.	MR G J SHARMA DR. J L SARKAR	SC, NF RLY
12	<a href="#">WP(C)/8682/2019</a> FIXED	KRISHNA KANTA DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MR. U SARMA	SC, N C T E SC, SEC. EDU.
13	<b>WITH</b> <a href="#">WP(C)/7959/2017</a>	PARTHA SARATHI CHOUDHURY and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. B SAHARIA MR.J U N M LASKAR MR. A M BARBHUIYA MRA R BHUYAN MS.F BEGUM MS.M MEDHI	GA, ASSAM SC, SECONDARY EDUCATION
14	<b>WITH</b> <a href="#">WP(C)/840/2018</a>	PRABHASH KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN	GA, ASSAM SC, SEC. EDU.

15	<b>WITH</b> <a href="#">WP(C)/5480/2019</a>	IBRAHIM KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR. D BARMAN	MR. I ALAM (SC, N.C.T.E) SC, SEC. EDU.
16	<b>WITH</b> <a href="#">WP(C)/5992/2019</a>	SHAHUD AHMED BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MR. I ALAM SC, N C T E SC, SEC. EDU.
17	<b>WITH</b> <a href="#">WP(C)/4250/2020</a>	SYED USUF ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, N C T E SC, SEC. EDU.
18	<b>WITH</b> <a href="#">WP(C)/571/2022</a>	CHAND MOHOMMAD ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H BEZBARUA MR. U SARMA	SC, SEC. EDU.
19	<a href="#">ITA/5/2021</a>	PR. COMMISSIONER OF INCOME TAX, SHILLONG <b>Versus</b> SHREE PRAKASH SINGH	MR. S C KEYAL MR. S SARMA	MR B P BORAH (r-1) MR P J DUTTA (r-1) MR R S RONGHANG (r-1)
20	<a href="#">WA/55/2022</a> CAVT./775/2021	THE STATE OF ASSAM, <b>Versus</b> DIPENDRA ADHIKARI AND 10 ORS. B	GA, ASSAM MR. R BORPUJARI	MR. M U MONDAL (R-1) J ISLAM (R-1) MD H R AHMED (R-1) FOR CAVEATOR
21	<a href="#">WP(C)/91/2022</a>	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	MR. S C KEYAL MS D CHAUDHURY MR A K PAUL MR. M DASGUPTA
	<b>WITH</b> <a href="#">I.A.(Civil)/36/2022</a> in <a href="#">WP(C)/91/2022</a>	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	
22	<a href="#">WA/129/2022</a>	UNION OF INDIA AND ANR <b>Versus</b> N. LUNGMUANA AND 50 ORS.	C.G.C. MR. R K D CHOUDHURY MS. L DEVI ASSTT.S.G.I.	MR. I CHOWDHURY SR ADV (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. S BISWAKARMA (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. K P PATHAK (R-2, 6 TO 17, 20 TO 24, 26,27, 31, 36, 42, 43, 45 TO 49.) GA, MIZORAM
23	<a href="#">WA/138/2022</a>	THE COMMISSIONER AND SECRETARY <b>Versus</b> KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR (R1) MR H K J AHMED (R1) MR. A CHETRY (R-1) MR. P MAHANTA (r-1) MR. N K MURRY (R-1) MS P TOKBIPI (R-1) MS C DAS (r-1) MS. M BORGHAIN (r-1)
24	<a href="#">WA/190/2022</a>	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. K GOGOI MR. K GOGOI SC, NF RLY
	<b>WITH</b> <a href="#">I.A.(Civil)/1551/2022</a> in <a href="#">WA/190/2022</a>	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 24/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,24th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 2:00 PM**

**THE DIVISION BENCH-I AND SINGLE BENCH  
OF HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA  
WILL SIT AGAIN AFTER RISING OF THIS BENCH, IF  
REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- FOR ORDERS -**

1	<a href="#">I.A.(Civil)/2628/2024</a> B/O in Review.Pet./7071/2024	JAYANTA KUMAR SARMA <b>Versus</b> KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	
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**WITH**

[Review.Pet./7071/2024](#)  
(Filing Number)

JAYANTA KUMAR SARMA <b>Versus</b> KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 2 ORS E	MR. M K CHOUDHURY
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LEAVE NOTE OF ADVOCATES FOR 24/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024



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**[ For Tuesday,24th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/3904/2024</a> B/O	TRIDIP RANJAN MAULIK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM
<b>ADMISSION</b>				
2	<a href="#">WP(C)/6773/2021</a> PART-HEARD, FIXED	RAJIV KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MRS. K DEVI MS S A KHALIFA	SC, HIGHER EDU
3	<a href="#">WP(C)/5434/2017</a> B/O, WITH WP(C)/974/2008 (D/O), WP(C)/2499/2019 (D/O), WP(C)/2939/2020	MEHBUB ALAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, ELEMENTARY EDUCATION
4	<b>WITH</b> <a href="#">WP(C)/5255/2022</a>	MEHBUB ALAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	SC, ELEM. EDU
5	<a href="#">WP(C)/3688/2018</a> FIXED	PUROBI PANDIT <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS. K L R YANTHAN MR. P S BISWAS MR. J BRAHMA MS S SENGUPTA	SC, ELEM. EDU MR. M U MAHMUD (R6) MR. M ALI (R6) MR P K DAS (R6) SC, BTADC
6	<a href="#">WP(C)/4225/2019</a> FIXED	SANKAR RANJAN PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. N SHYAMAL MR. D NANDI MR. U K NAIR MR. S K DAS MR. M P SARMA	MS P SARMAH SC, SEC. EDU.

7	<b>WITH</b> <a href="#">WP(C)/2847/2019</a>	SANKAR RANJAN PAUL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. N SHYAMAL MR. U K NAIR	DR. B AHMED (R-5) MR. M K CHOUDHURY (r-5) MR. N HAQUE (R-5) MR. A BARKATAKI (r-5) MR. I ALAM (SC, NCTE, R-8) MR K UDDIN (R-5) MR. A K AZAD (R-5) MR. S R BARBHUIYA MR M HUSSAIN MR. C BHATTACHARJEE (SC, SECONDARY EDU. DEPT.)
8	<a href="#">WP(C)/5428/2019</a> FIXED	O. ANJANA DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. M K CHOUDHURY MR K UDDIN MR. A K AZAD MR. A.U. AHMED MS. H SARMA MR. M SARMA	SC, HIGHER EDU GA, ASSAM MR G CHOUDHURY (SC APSC)(R-5) SC, N C HILLS
	<b>WITH</b> <a href="#">I.A.(Civil)/2939/2019</a> in <a href="#">WP(C)/5428/2019</a>	O. ANJANA DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR K UDDIN MR. A U AHMED	SC, HIGHER EDU GA, ASSAM SC, APSC SC, N C HILLS
9	<a href="#">WP(C)/6661/2019</a> FIXED	MANASH KUMAR SHARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	SC, HIGHER EDU
10	<a href="#">WP(C)/4740/2020</a> CAVT. NO.06442/020, FIXED	DR. RUNMONI BORAH PHUKAN <b>Versus</b> THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 9 ORS	MR S N SARMA SENIOR ADVOCATE MR. R K BORAH MR. R PHUKAN MR. D J DAS MR. K KALITA	SC, HIGHER EDU MR. D GOSWAMI MR. S M BARUAH SC, KKHSOU FOR CAVEATOR
11	<a href="#">WP(C)/2962/2021</a> FIXED	TEWARI L.P. SCHOOL AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU SC, SSA
12	<a href="#">WP(C)/7372/2022</a> FIXED	MITHARAM DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. MANISH GOSWAMI MR R SINGHA MS S PATOWARY	SC, ELEM. EDU SC, SEBA (R-5)
13	<a href="#">WP(C)/5765/2023</a> FIXED	RAMENDRA NATH BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	GA, ASSAM SC, AG MR. B PURKAYASTHA(R-7) SC, SEC. EDU. SC, FINANCE
14	<a href="#">WP(C)/6637/2023</a> FIXED	PHATIK BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
15	<a href="#">WP(C)/2415/2024</a> FIXED	JAYANTI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA MS. R DEVI	SC, ELEM. EDU SC, AG (A AND E) SC, FINANCE
16	<a href="#">WP(C)/2426/2024</a> FIXED	LAKHIMAI BHAGAWATI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG MR B DEORI SC, FINANCE
17	<b>WITH</b> <a href="#">WP(C)/2403/2024</a>	MOHAN CH KONWAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA MS. R DEVI	SC, ELEM. EDU SC, AG (A AND E) MR B DEURI, G.A ASSAM MR B DEORI SC, FINANCE

**ORDERS**

18	<a href="#">I.A.(Civil)/1290/2024</a> FIXED in <a href="#">WP(C)/5966/2021</a>	PRINCIPAI AND ANR <b>Versus</b> DR. NIRMALA DEVI AND 3 ORS	MR. M P SARMA MR. M P SARMA MS S SARMA HAZARIKA	MR D MAHANTA SC, EDU
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	<b>WITH</b> <a href="#">WP(C)/5966/2021</a>	DR. NIRMALA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR D MAHANTA MR D MAHANTA	SC, HIGHER EDU MR. K N CHOUDHURY (r-5) MR. U K NAIR MR. J PATOWARY (r-5) MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY N GAUTAM MS N NEWME
<b>HEARING</b>				
19	<a href="#">WP(C)/6411/2014</a> CAVT. NO.349/2/014	SMTI GITA RABHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANIAR MS. K SAIKIA MS. K SAIKIA MS. N DEY MS.B BARUAH MR B P BORAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K MUKTAR
20	<a href="#">WP(C)/1361/2019</a>	ASIMIA SENIOR MADRASSA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. M A I HUSSAIN MD. M U AHMED MR. A R BORBHUYAN	GA, ASSAM MR. M KHAN (R6) MR. J RAHMAN (R6) KAKALI DEVI (R6) SC, SEC. EDU.
21	<b>WITH</b> <a href="#">WP(C)/6185/2021</a>	MD. NAJEERUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, SEC. EDU.
22	<a href="#">WP(C)/2177/2021</a>	JIMPI BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1070/2021</a> in <a href="#">WP(C)/2177/2021</a>	HEM CHANDRA RABHA <b>Versus</b> JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
23	<b>WITH</b> <a href="#">WP(C)/7626/2022</a>	JIMPI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM
24	<a href="#">WP(C)/228/2023</a>	MEHTAB JAMAL B.ED COLLEGE OF TEACHER EDUCATION <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B J GHOSH ANACLATAS AHMED	C.G.C. SC, N C T E
25	<a href="#">WP(C)/635/2023</a> FIXED	APURBA PACHANI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA MS. J TAMULI	SC, ELEM. EDU SC, AG SC, FINANCE
26	<b>WITH</b> <a href="#">WP(C)/4012/2023</a>	THIRESWARI BARHOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE
27	<b>WITH</b> <a href="#">WP(C)/4013/2023</a>	SMTI PROVA CHETIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, FINANCE
28	<b>WITH</b> <a href="#">WP(C)/1917/2024</a>	CHAMPAWATI KONCH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG SC, FINANCE
29	<a href="#">WP(C)/3872/2023</a> FIXED	PROF. DR. ISHRAT HUSSAIN <b>Versus</b> THE VICE CHANCELLOR, NATIONAL LAW UNIVERSITY AND JUDICIAL ACADEMY, ASSAM (NLUJAA) AND 2 ORS	MR H RAHMAN MR I HASIEB MR. B J DAS	MR. K N CHOUDHURY (r-1,2) DR. N BAROOAH (r-1,2) MR. R M DEKA (r-1,2) MS P AGARWAL MR. D J DAS (r-1,2) MS N MAHANTA (r-1,2) N GAUTAM (r-1,2) SC, U G C



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LEAVE NOTE OF ADVOCATES FOR 24/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,24th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 3**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/814/2024</a> FIXED, WITH LCR	MUSSTT JAHANARA PARBIN @ JAHANARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2	<a href="#">WP(C)/3637/2024</a> B/O	MORJINA KHATUN @ MARJINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R ISLAM MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>ORDERS</b>				
3	<a href="#">I.A.(Civil)/2788/2024</a> B/O in WP(C)/942/2019	ABDUR RASHID ALIAS ABDUL RASHID <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS	SC, NRC DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">WP(C)/942/2019</a>	ABDUR RASHID <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN SUSHMITA SENGUPTA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
<b>HEARING</b>				
4	<a href="#">WP(C)/5505/2017</a> FIXED, WITH LCR	KAIJUDDIN SK. <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH	GA, ASSAM ASSTT.S.G.I.
5	<a href="#">WP(C)/351/2018</a> FIXED, WITH LCR	SUNDHAR NAMASUDRA <b>Versus</b> THE UNION OF INDIA	MR. S P CHITTAWAT MR. A CHETIA MR. P DEKA MR. S KAKATI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, FT
6	<a href="#">WP(C)/521/2018</a> FIXED, WITH LCR	MOHAMMAD ALI <b>Versus</b> UNION OF INDIA	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MRS H AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

7	<a href="#">WP(C)/557/2018</a> FIXED, WITH LCR	MD. ABDUL MATIN <b>Versus</b> THE UNION OF INDIA	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MS. J BORAH MS. U NANDA MR. D BISWAS	MR. D BORAH MS. A VERMA ASSTT.S.G.I.
8	<a href="#">WP(C)/582/2018</a> WITH LCR	RAILA BEGUM LASKAR @ RAILA KHATOON <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	GA, ASSAM SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T.
9	<a href="#">WP(C)/593/2018</a> WITH LCR	BIJOY DEY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. R SARMA MS B. DEVI MS. S D SAIKIA DR P C MAZUMDAR	GA, ASSAM SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH
10	<a href="#">WP(C)/608/2018</a> WITH LCR	DALIMON NESSA <b>Versus</b> THE UNION OF INDIA	MR. A R SIKDAR MD A ALI	MR. D BARUAH MS. A VERMA MR J PAYENG(SC,FT) ASSTT.S.G.I.
11	<a href="#">WP(C)/616/2018</a> WITH LCR	FAZILA KHATUN <b>Versus</b> THE UNION OF INDIA	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.
12	<a href="#">WP(C)/656/2018</a> WITH LCR	MINATI BALA DEBNATH @ MINATI DEBNATH <b>Versus</b> THE UNION OF INDIA	MR. A DAS	ASSTT.S.G.I.
13	<a href="#">WP(C)/669/2018</a> WITH LCR	BINDHYA NAMASUDRA @ BINDHA NAMASUDRA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B K SINGH MS. A BEGUM MS. M BORA	GA, ASSAM SC, NRC, A VERMA ASSTT.S.G.I. SC, ECI, D BARUAH
14	<a href="#">WP(C)/746/2018</a> WITH LCR	MOYJAN BIBI @ MOYJAN NESSA <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR R HUSSAIN MS K. DAS MR. A K ROY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T. MR J PAYENG
15	<a href="#">WP(C)/779/2018</a> WITH LCR	FAJILA KHATUN <b>Versus</b> UNION OF INDIA AND OTHERS	MR. J C GOGOI MR. S DAS	MR. D BARUAH MS. A VERMA ASSTT.S.G.I. SC, F.T
16	<a href="#">WP(C)/865/2018</a> WITH LCR	ABDUS SAMAD @ ABDUL SAMAD <b>Versus</b> THE UNION OF INDIA AND ORS.	MR. P SARMAH MS. R CHOUDHURY MR. A H M R CHOUDHURY	SC, NRC, A VERMA ASSTT.S.G.I. SC, ECI, D BARUAH SC, FT, J PAYENG
17	<a href="#">WP(C)/871/2018</a> WITH LCR	TARA BHANU <b>Versus</b> THE UNION OF INDIA AND ORS.	MR. M A I HUSSAIN MR A R BHUYAN Mr M U Ahmed MR. S H ZAMAN	MR. D BARUAH MS. A VERMA ASSTT.S.G.I. SC, F.T
18	<a href="#">PIL/54/2022</a> FIXED, WITH OFFICE NOTE	TIHU NAGAR UNNAYAN SAMITTEE <b>Versus</b> UNION OF INDIA AND 6 ORS	MR A KALITA MR K TALUKDAR	GA, ASSAM MR. S S ROY (R-4) MR. U B SARMA (R-7) MRS. G SARMA (R-7) MR. S BORTHAKUR (R-4) MR. P MAHANTA MS. D DUTTA (r-3) MS C DAS MS. M BORGHAIN ASSTT.S.G.I. SC, PCB

19	<a href="#">WA/59/2023</a> FIXED, WITH OFFICE NOTE, WITH WP(C)/1762/2019 (D/O), WP(C)/1766/2019 (D/O), WP(C)/2376/2019 (D/O), WP(C)/2374/2019 (D/O), WP(C)/1727/2019 (D/O), WP(C)/1442/2019 (D/O), WP(C)/820/2019 (D/O), WP(C)/2131/2019 (D/O), WP(C)/2513/2019 (D/O), WP(C)/7891/2018 (D/O), WP(C)/1749/2019 (D/O), WP(C)/2163/2019 (D/O), WP(C)/131/2019 (D/O), WP(C)/7098/2018 (D/O), WP(C)/863/2019 (D/O), WP(C)/779/2019 (D/O), WP(C)/2621/2018 (D/O), WP(C)/2625/2018 (D/O), WP(C)/7768/2018 (D/O), WP(C)/5809/2018 (D/O), WP(C)/608/2018 (D/O), WP(C)/8523/2018 (D/O), WP(C)/8117/2018 (D/O), WP(C)/954/2019 (D/O)	KAMAL DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
	<b>WITH</b>			
20	<a href="#">WA/75/2020</a>	SMTI PALLABI SARMA CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
	<b>WITH</b>			
21	<a href="#">WA/98/2020</a>	PALLAVI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
	<b>WITH</b>			
22	<a href="#">WA/101/2020</a>	SMTI RUMI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
	<b>WITH</b>			
23	<a href="#">WA/103/2020</a>	DWITHUN BORGAYARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
	<b>WITH</b>			
24	<a href="#">WA/110/2020</a>	DHRUBOJYOTI CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
	<b>WITH</b>			
25	<a href="#">WA/111/2020</a>	KAVITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/1937/2023</a> in WA/111/2020	KAVITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
	<b>WITH</b>			
26	<a href="#">WA/118/2020</a>	SUSOVAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
	<b>WITH</b>			
27	<a href="#">WA/119/2020</a>	SRI BHASKAR DUTTA DAS <b>Versus</b> STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
	<b>WITH</b>			
28	<a href="#">WA/125/2020</a>	AMRIT JYOTI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE

29	<b>WITH</b> <a href="#">WA/126/2020</a>	HARSHAJYOTI BORA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
30	<b>WITH</b> <a href="#">WA/127/2020</a>	BHASKAR CHANDRA DEVA SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
31	<b>WITH</b> <a href="#">WA/128/2020</a>	KUNAL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
32	<b>WITH</b> <a href="#">WA/131/2020</a>	DEBAJIT BORA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
33	<b>WITH</b> <a href="#">WA/137/2020</a>	NIPAN KR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
34	<b>WITH</b> <a href="#">WA/141/2020</a>	PRASENJIT KR. GHOSH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
35	<b>WITH</b> <a href="#">WA/147/2020</a>	JATINDRA PRASAD BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
36	<b>WITH</b> <a href="#">WA/154/2020</a>	JYOTIRMOY ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
37	<b>WITH</b> <a href="#">WA/155/2020</a>	BADRUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
38	<b>WITH</b> <a href="#">WA/163/2020</a>	BARNALI DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
39	<b>WITH</b> <a href="#">WA/169/2020</a>	MANZOOR ELAHI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
40	<b>WITH</b> <a href="#">WA/174/2020</a>	KAUSHIK KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1918/2020</a> in WA/174/2020	KAUSHIK KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM

41	<b>WITH</b> <a href="#">WA/180/2020</a>	BARNALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1930/2020</a> in <a href="#">WA/180/2020</a>	BARNALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
42	<b>WITH</b> <a href="#">WA/185/2020</a>	UTPAL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2001/2020</a> in <a href="#">WA/185/2020</a>	UTPAL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
43	<b>WITH</b> <a href="#">WA/196/2020</a>	SABBIRA IMRAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
44	<b>WITH</b> <a href="#">WA/206/2020</a>	SAIBUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
45	<b>WITH</b> <a href="#">WA/213/2020</a>	MD. MUSTAFA AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
46	<b>WITH</b> <a href="#">WA/219/2020</a>	SMTI. LEENA KRISHNA KAKATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
47	<b>WITH</b> <a href="#">WA/26/2021</a>	GULSHAN DAOLAGUPU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
48	<b>WITH</b> <a href="#">WA/31/2021</a>	BHARGAV PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
49	<b>WITH</b> <a href="#">WA/47/2021</a>	GANESH CHANDRA DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
50	<b>WITH</b> <a href="#">WA/50/2021</a>	DILIP KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
51	<b>WITH</b> <a href="#">WA/58/2021</a>	MOON MAZOOMDER <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
52	<b>WITH</b> <a href="#">WA/185/2021</a>	RHITURAJ NEOG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
53	<b>WITH</b> <a href="#">WA/216/2021</a>	ANIRUDHYA ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM

54	<b>WITH</b> <a href="#">WA/217/2021</a>	HIMANGSHU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
55	<b>WITH</b> <a href="#">WA/277/2021</a>	JOYDEV MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
56	<b>WITH</b> <a href="#">WA/279/2021</a>	RAJU SAHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
57	<b>WITH</b> <a href="#">WA/321/2021</a>	SUNAYANA AIDEW <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
58	<b>WITH</b> <a href="#">WA/333/2021</a>	HARSHAJYOTI BORA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
59	<b>WITH</b> <a href="#">WA/14/2022</a>	SURANJITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
60	<b>WITH</b> <a href="#">WA/93/2022</a>	SRABANTI SENGUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
61	<b>WITH</b> <a href="#">WA/95/2022</a>	GEETALI DOLEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
62	<b>WITH</b> <a href="#">WA/96/2022</a>	MANAS PRATIM HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	
63	<b>WITH</b> <a href="#">WA/159/2022</a>	DIPAK KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
64	<b>WITH</b> <a href="#">WA/22/2023</a>	VIKASH KUMAR PINCHA <b>Versus</b> THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
65	<b>WITH</b> <a href="#">WA/70/2023</a>	NISHA MONI DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
66	<b>WITH</b> <a href="#">WA/335/2023</a>	ABHISHEK BORBORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
67	<b>WITH</b> <a href="#">WA/27/2024</a>	MRIGEN HALOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 24/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
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9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
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12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

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**[ For Tuesday,24th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/322/2017</a> FIXED	SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M A I HUSSAIN MRA R BHUYAN	SC, FCSCA GA, ASSAM
2	<a href="#">WP(C)/5599/2017</a> FIXED	SAIKHOWA SADIYA MEEN SAMABAY SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.A BHATTACHARJEE MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	GA, ASSAM
3	<a href="#">WP(C)/64/2021</a> FIXED, WITH LCR	THE MANAGEMENT OF MAHADEOBARI TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. P KALITA (R-3)
4	<a href="#">WP(C)/2002/2023</a> FIXED	ANUP TRADE AND TRANSPORT (P) LTD <b>Versus</b> UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. P K ROY (r-2 TO 6) MR. S K CHAKRABORTY (r-2 TO 6) MRS. A CHAKRABORTY (r-2 TO 6) MS. M DUTTA (r-2 TO 6) DY.S.G.I. SC, F C I
5	<a href="#">WP(C)/4818/2023</a> FIXED	SWGWMDAO BASUMATARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. D F A AHMED	MR. B CHAKRABORTY (r-6) MR. B CHOUDHURY (R-1 TO R-5) MRS P HAZARIKA (r-6) SC, BTC
<b>ORDERS</b>				
6	<a href="#">Cont.Cas(C)/121/2024</a> FIXED	CHANDRESWAR SAIKIA <b>Versus</b> S. ABBASI AND ORS.	MR. P TALUKDAR MS D ANGANA	MR R M DAS (R-1) MR. C SHARMA (R-1) MR. C SHARMA (R-1) D JAIN (R-2,3,4,5)
7	<a href="#">WP(C)/4258/2024</a> FIXED	M/S CHAYANIKA HANDLOOM PRODUCTS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	SC, HANDLOOM, TEXTILE AND SERICULTURE
8	<a href="#">WP(C)/4290/2024</a> FIXED	M/S DAIBAKI ENTERPRISE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	SC, HANDLOOM, TEXTILE AND SERICULTURE

9	<a href="#">WP(C)/4323/2024</a> FIXED	M/S N P ASSOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	SC, HANDLOOM, TEXTILE AND SERICULTURE
10	<a href="#">WP(C)/4324/2024</a> FIXED	M/S BANTI HANDLOOM PRODUCTS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	SC, HANDLOOM, TEXTILE AND SERICULTURE
<b>HEARING</b>				
11	<a href="#">WP(C)/1354/2016</a> PART-HEARD	SMTI RUPALI BORDOLOI <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 4 ORS	MRS.B DAS MR.T R SARMA	SC, APDCL
12	<a href="#">WP(C)/401/2015</a>	INDIAN TEA ASSOCIATION and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.D BARUAH MS.B DAS MR.N B P SINGHA MS. N UPADHYAY MR. P DAS	GA, ASSAM MR.A BHATTACHARJEE(R-4) MR.S SARMA MR.P KALITA(R-4) SC, LABOUR & UNEMPLOYMENT
13	<a href="#">WP(C)/1108/2016</a>	CEMENT INTERNATIONAL LTD. <b>Versus</b> THE UNION OF INDIA and 5 ORS	DR. ASHOK SARAF MR. P DAS MR. A GOYAL MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	C.G.C. MRS. A DASS SC, INDUSTRIES and COMMERCE ASSTT.S.G.I.
14	<a href="#">WP(C)/5705/2021</a> WITH LCR	THE MANAGEMENT OF ABHINAV FOOD PRODUCT <b>Versus</b> MOUSUMI CHETIA AND 32 ORS	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY	MR. K M HALOI
15	<a href="#">WP(C)/6758/2022</a>	BHARAT KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A W AMAN MR SARFRAZ NAWAZ MS. D SAIKIA MR S A BARBHUYAN	GA, ASSAM SC, GHC

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/1596/2019</a> FIXED	DILIP HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B CHAKRABORTY MR. P P BARUAH MR. D GOSWAMI MR. R SARMA MR S HUSSAIN	SC, PNRD MS P. PATHAK (R- 4 & 5)
2	<a href="#">WP(C)/538/2023</a> FIXED	SAMIR DEY <b>Versus</b> THE STATE BANK OF INDIA AND4 ORS	MS. S PARVEEN MR H K DAS MR. N BARUAH	MR G JALAN (r-2)1 to 5)
3	<a href="#">WP(C)/4483/2023</a> B/O	KHAGENDRA CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MR. A. ALI MR. JITU SAIKIA	MR. S P CHOUDHURY (R-4) SC, AUWS AND SB SC, P H E SC, FINANCE
4	<a href="#">WP(C)/1823/2024</a> FIXED	RUBUL SAIKIA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM
5	<a href="#">WP(C)/2422/2024</a> FIXED	DIPANKAR BORAH AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	MR K L GUPTA (R-3) SC, FINANCE
<b>HEARING</b>				
6	<a href="#">WP(C)/2211/2024</a> PART-HEARD, FIXED	AVATAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR D N BHATTACHARYYA	SC, APSC SC, P H E
7	<a href="#">WP(C)/5917/2014</a>	NOBA KANTA NEOG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	DR.B AHMED SC, IRRIGATION
8	<a href="#">WP(C)/3325/2015</a>	AMBIKA ROY <b>Versus</b> THE ALLAHABAD BANK and 2 ORS.	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S CHAMARIA(R-1 & 2) MR.D SARMAH(R-1 & 2) MR.M PHUKANR-1 and 2 MR.S CHANDA(R-1 & 2)

9	<a href="#">WP(C)/5258/2015</a> FIXED	SRI JIRSONG TERANG <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.U K NAIR MR. U K BARMAN MR. J PATOWARY MR.A CHETRY MR. M KALITA MR H ALI MR. D K BAIDYA MR D PEGU MR. R KONWAR	GA, ASSAM MR.M MAHANTA(R-8,9&10) MR H BEZBARUA MR.M CHOUDHURY(Sr.Adv.)(R-8,9&10) MR.V A CHOWDHURY(R-8,9&10) MR J CHUTIA SC, K A A C MR.P K MUNIR(R-8,9&10)
10	<a href="#">WP(C)/4195/2020</a> B/O	DIPAK DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. Y S MANNAN MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM
11	<a href="#">WP(C)/1046/2022</a>	JADUBANGSH ROY @ JADUBANGSH RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM
12	<a href="#">WP(C)/6452/2022</a> FIXED	CHIRANJEEB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	MR B GOSWAMI, ADDL. GA, ASSAM SC, EXCISE DEPTT.
13	<b>WITH</b> <a href="#">WP(C)/5058/2022</a>	CHIRANJEEB DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK	SC, EXCISE DEPTT.

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 10**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">Crl.A./163/2018</a> 6 Y 5 M 5 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	SRI ABDUL KHALIQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. S C BISWAS MR Z KAMAR (P1) MR. A IKBAL MR H R CHOUDHURY (P1) MR H R CHOUDHURY (P1) MR R KARIM MR. P S BISWAS	PP, ASSAM
2	<a href="#">Crl.Ref./1/2021</a>	XXX <b>Versus</b> IN RE - STATE OF NAGALAND AND ANR	MR. T J MAHANTA, SR. ADV	MS. T KHRO
3	<a href="#">Death Sentence Ref./2/2021</a> WITH LCR - 1 (ONE) BUNDLE, P.B. - 2	THE STATE OF ASSAM <b>Versus</b> BIKRAM HARIJAN @ CHANDAN HARIZON	PP, ASSAM	MR. B CHAKRABORTY MR A K DAS, AMICUS CURIAE MRS P HAZARIKA MR D K BHATTACHARYYA
4	<b>WITH</b> <a href="#">Crl.A./80/2021</a> 3 Y 7 M 13 D :	BIKRAM HARIJAN @ CHANDAN HARZION <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	MR. S S BAROOAH, LEGAL AID COUNSEL PP, ASSAM
5	<a href="#">Mat.App./13/2021</a> WITH LCR, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR. S N KRISHNATRAYA	MS F BEGUM MS P DASGUPTA MR S PAUL
6	<a href="#">Mat.App./5/2022</a> WITH LCR, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR. R K TALUKDAR MR. D BORAH	MR P K DAS MR. M BARUAH
7	<a href="#">Crl.A./18/2022</a> WITH LCR - 5 (FIVE) FILES, P.B. - 2	SOBAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. B D KONWAR SR. ADV. MR. A AHMED MR. I U CHOWDHURY MR H AGARWAL MR J SINGH H BAISHYA H BAISHYA MR A N IQBAL MR P DOLEY MS V V THANYU MS S JAIN	PP, ASSAM

8	<a href="#">I.A.(CrI.)/231/2023</a> WITH - 4 (FOUR) FILES, P.B. - 2, FIXED in CrI.A./97/2023 <b>WITH</b> <a href="#">CrI.A./97/2023</a>	DEBESWAR BASUMATARY <b>Versus</b> UNION OF INDIA AND ANR.	MR. M BISWAS	S C KEYAL, SC, NCB
		DEBESWAR BASUMATARY <b>Versus</b> UNION OF INDIA AND ANR.	MR. M BISWAS MR M BASUMATARI MS M DAS S K DAS	S C KEYAL, SC, NCB
9	<a href="#">CRL.A(I)/91/2022</a> 6 Y 0 M 9 D	SHAJAN KARKI <b>Versus</b> THE STATE OF ASSAM	MR. ASHIM CHAMUAH, (LEGAL AID COUNSEL)	PP, ASSAM
10	<a href="#">CrI.A./53/2024</a> WITH OFFICE NOTE, LCR - 2 (TWO) FILES	N. PRIYO KUMAR SINGH @ KESHO MAITIE <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. K SINGHA MR P J PATAR M DEVI	SC, NIA
11	<a href="#">I.A.(CrI.)/307/2024</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 6 (SIX) VOLUMES, FIXED in CrI.A./254/2023 <b>WITH</b> <a href="#">CrI.A./254/2023</a>	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
12	<a href="#">CrI.A./258/2023</a> <b>WITH</b> <a href="#">I.A.(CrI.)/703/2024</a> in CrI.A./258/2023 <b>WITH</b> <a href="#">CrI.A./288/2023</a>	SAHED ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
		HABIBAR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. A M BORA MR. P DUTTA	PP, ASSAM
13	<a href="#">CrI.A./288/2023</a> <b>WITH</b> <a href="#">CrI.A./295/2023</a>	AKHER ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR	PP, ASSAM
14	<a href="#">CrI.A./295/2023</a> <b>WITH</b> <a href="#">I.A.(CrI.)/686/2024</a> in CrI.A./295/2023 <b>WITH</b> <a href="#">CrI.A./306/2023</a>	IZZAT ALI @ EAJJAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
		IZZAT ALI @ EAJJAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
15	<a href="#">CrI.A./306/2023</a> <b>WITH</b> <a href="#">I.A.(CrI.)/737/2023</a> in CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
		MIRAJUL HOQUE @ SIRAJ <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2901/2024</a>	SALAUDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
2	<a href="#">Bail Appln./2905/2024</a>	MD. RAHIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
3	<a href="#">Bail Appln./2906/2024</a>	PATHIK SIL @ PRATIK SHILL <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
4	<a href="#">Bail Appln./2908/2024</a>	JAMANUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A WAHAB MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
5	<a href="#">Bail Appln./2915/2024</a>	MD. RAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. A K DAS	PP, ASSAM
<b>MOTION</b>				
6	<a href="#">Crl.Rev.P./370/2024</a>	PRABODH BHATTA <b>Versus</b> SMTI. SWAPNA ROY	MR H BETALA MR C KUMAR MR. D K RAJAK	MR. R RAHMAN MR. MAYUR DAS
7	<a href="#">Crl.Pet./1162/2024</a>	MD. JAKIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
8	<a href="#">Crl.Pet./1171/2024</a>	DIPAK SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
9	<a href="#">Crl.Pet./1172/2024</a>	SIBA KUMAR BORDOLOI <b>Versus</b> PREEYA DEVI AND ANR	MS A HUSSAIN MR. M A LASKAR S AHMED	PP, ASSAM
10	<a href="#">Crl.Pet./1173/2024</a>	SHOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D KALITA MS R KOUR	PP, ASSAM
11	<a href="#">Crl.Pet./1174/2024</a>	REBATI PRADHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S P SHARMA MR. A KASHYAP	PP, ASSAM
12	<a href="#">Crl.Pet./1175/2024</a>	ABHAY SHAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN N ISLAM MR. S. ALOM	PP, ASSAM



13	<a href="#">Crl.Pet./1176/2024</a>	KAMRUL ZAMAL @ KAMRUL ZAMAN <b>Versus</b> THE STATE OF ASSAM	MR. S ALIM MR. D ZAKARIA	PP, ASSAM
14	<a href="#">Crl.Pet./1177/2024</a>	MD MAJIBUR RAHMAN AND ANR <b>Versus</b> REJINA BEGUM AND ANR	MRS. S D CHOUDHURY MR N AHMED S BASUMATARY	PP, ASSAM
15	<a href="#">Crl.Pet./1182/2024</a> B/O	VIKASH MITTAL <b>Versus</b> SUNIL VIJAYA	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	
16	<a href="#">AB/2561/2024</a>	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
17	<a href="#">AB/2565/2024</a>	PRANABJYOTI DEKA <b>Versus</b> THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
18	<a href="#">AB/2568/2024</a>	MD MAKBUL ALI <b>Versus</b> THE STATE OF ASSAM	MD. I HUSSAIN	PP, ASSAM
19	<a href="#">AB/2569/2024</a>	SAHID MIYA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
20	<a href="#">AB/2570/2024</a>	BABUL AHMED SADIOL <b>Versus</b> THE STATE OF ASSAM	MR B M DEKA MS LR KHANAM MR R.AHMED	PP, ASSAM
21	<a href="#">AB/2571/2024</a>	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MRS H AHMED	PP, ASSAM
22	<a href="#">AB/2574/2024</a>	SURESH MORANG <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
23	<a href="#">AB/2575/2024</a>	MITU BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
24	<a href="#">AB/2577/2024</a>	BITU DEKA <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
<b>ADMISSION</b>				
25	<a href="#">Crl.Pet./1084/2018</a> FIXED	SAIDUL HOQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	M. HOSSAIN (R-2) PP, ASSAM
26	<a href="#">Crl.Pet./1507/2019</a> B/O	ROBIUL ISLAM @ ROBIAL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R A AHMED MR. M A MONDAL	MR. R DE (R-2) MS. N BORAH (R-2) MR. R J SARMA (R-2) PP, ASSAM
27	<a href="#">Tr.P.(Crl.)/26/2024</a> WITH LCR 1 FILE (SCANNED), FIXED	SAHANUR ALI <b>Versus</b> BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA
28	<b>WITH</b> <a href="#">Tr.P.(Crl.)/8/2024</a>	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	PP, ASSAM
29	<b>WITH</b> <a href="#">Tr.P.(Crl.)/9/2024</a>	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM

30	<b>WITH</b> <a href="#">Tr.P.(CrI.)/10/2024</a>	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
31	<b>WITH</b> <a href="#">Tr.P.(CrI.)/11/2024</a>	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR Z ALAM MR. A GANGULY MS. S NAZNEEN MR T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
32	<b>WITH</b> <a href="#">Tr.P.(CrI.)/27/2024</a>	SAHANUR ALI <b>Versus</b> BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA
33	<a href="#">CrI.A./308/2024</a>	PINKU NAMO DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/905/2024</a> in CrI.A./308/2024	PINKU NAMO DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
34	<a href="#">CrI.Pet./503/2024</a> WITH LCR 2 FILES (SCANNED), B/O	ABDUL KALAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
35	<a href="#">Bail Appln./2477/2024</a> FIXED, WITH SCANNED CASE RECORD	IRSAD ALI @ IRSHAD ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
36	<a href="#">Bail Appln./2609/2024</a> FIXED	ABINASH BRAHMA <b>Versus</b> THE STATE OF ASSAM	MS. N UPADHYAY MR R A AHMED MR M AHMED N NATH	PP, ASSAM
37	<a href="#">Bail Appln./2687/2024</a> FIXED	MOTILAL MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
38	<a href="#">Bail Appln./2689/2024</a> FIXED	MAHSIN KHAN @ MOHSEN KHAN <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
39	<a href="#">Bail Appln./2725/2024</a> FIXED	MD ISLAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
40	<a href="#">Bail Appln./2727/2024</a> FIXED	ANOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR	PP, ASSAM
41	<a href="#">Bail Appln./2749/2024</a> FIXED	MOIDUL ISLAM SARKAR <b>Versus</b> STATE OF ASSAM	MR. B HALDAR MS S. BASAK MR B KARDONG	PP, ASSAM
42	<a href="#">Bail Appln./2785/2024</a> FIXED	SAFIK ALI ALIAS SHAFIK ALI <b>Versus</b> THE STATE OF ASSAM	MD S ALI MR M RAHMAN	PP, ASSAM
<b>BAIL HEARING</b>				
43	<a href="#">AB/1344/2024</a> FIXED	DR NABO KUMAR PEGU @ NABA PEGU <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM

44	<a href="#">AB/1612/2024</a> FIXED	RAMPRINT GOALA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM	PP, ASSAM
45	<a href="#">AB/2346/2024</a> FIXED	RATHINDRA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
46	<a href="#">AB/2363/2024</a> FIXED	GOUTAM KR SAHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY	PP, ASSAM
47	<a href="#">AB/2369/2024</a> FIXED	SUSUMAN DUTTA @ NEHAL DUTTA <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM M BEGUM	PP, ASSAM
48	<a href="#">AB/2389/2024</a> FIXED	AJGOR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
49	<a href="#">AB/2393/2024</a> FIXED	SOBOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED B DAS	PP, ASSAM
50	<a href="#">AB/2502/2024</a> FIXED	SAIFUL HOQUE AND ORS <b>Versus</b> THE STATE OF ASSAM	MR R SHARMA A H CHOUDHURY	PP, ASSAM
<b>ORDERS</b>				
51	<a href="#">Crl.Rev.P./267/2024</a> FIXED	SOMER ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	PP, ASSAM
<b>HEARING</b>				
52	<a href="#">Crl.A./276/2023</a> PART-HEARD, FIXED, WITH LCR 5 FILES	NASIB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM
53	<a href="#">Crl.Pet./174/2013</a> WITH LCR 4 FILES, FIXED	GOPAL MAZUMDAR and 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR.D NANDI MS.D SARAF	MR.S K GHOSH MR.S CHOUDHURY PP, ASSAM
54	<a href="#">CRL.A(j)/60/2019</a> <u>5 Y 7 M 16 D</u> :FIXED, WITH LCR 5 FILES, P.B. 1 <b>WITH</b>	ROHEN BORO <b>Versus</b> THE STATE OF ASSAM	Ms. D. SAIKIA (AMICUS CURIAE)	MR. D. GOGOI, SPL. PP, WILDLIFE PP, ASSAM
55	<a href="#">CRL.A(j)/61/2019</a> <u>5 Y 7 M 16 D</u> :	SHIBU RAM RAY <b>Versus</b> THE STATE OF ASSAM	MS. D. SAIKIA (AMICUS CURIAE)	MR. D. Gogoi, SPL. PP, WILDLIFE PP, ASSAM
56	<a href="#">CRL.A(j)/27/2020</a> <u>6 Y 5 M 17 D</u> :FIXED, WITH LCR 4 FILES	RITU BORA @ JAAN <b>Versus</b> THE STATE OF ASSAM	MS D SAIKIA, AMICUS CURIAE	PP, ASSAM
57	<a href="#">Crl.Pet./525/2021</a> WITH LCR 1 FILE, FIXED	HAREN SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S N KRISHNATRAYA	MR. K SINGHA MS G DAS MR P J PATAR PP, ASSAM
58	<a href="#">Crl.A./329/2022</a> WITH LCR 3 FILES, B/O <b>WITH</b>	GAKUL BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
	<a href="#">I.A.(Crl.)/785/2022</a> <b>in</b> Crl.A./329/2022	GAKUL BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
59	<a href="#">Crl.Pet./925/2022</a> FIXED, WITH LCR 1 FILE (SCANNED) <b>WITH</b>	RAJIB SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S C PANDIT MD S ULLAH MR N K KAKATI	MS. D SAIKIA, AMICUS CURIAE (R-2) PP, ASSAM
	<a href="#">I.A.(Crl.)/825/2024</a> <b>in</b> Crl.Pet./925/2022	RAJIB SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S C PANDIT MD S ULLAH	PP, ASSAM
60	<a href="#">I.A.(Crl.)/331/2023</a> FIXED, WITH LCR 5 FILES <b>in</b> Crl.A./140/2023	AMIR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

### [ For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">RSA/175/2012</a> CAVT. NO. 856/2012 WITH LCR, FIXED	BIRENDRA KUMAR SAIKIA <b>Versus</b> AJIT CHANDRA BORA	MR.K N CHOUDHURY MR.M MAHANTA MR.A DHAR MRK K DAS	MR.M K SHARMA FOR CAVEATOR MR.C GOSWAMI
<b>MOTION</b>				
2	<a href="#">CRP(IO)/54/2024</a> CAVT. NO.01572/024, FIXED	NITYANANDA CHUTIA <b>Versus</b> SABIR AZIM SHAH AND 11 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. N J GOGOI M.A. BEGUM FOR CAVEATOR
3	<b>WITH</b> <a href="#">CRP(IO)/60/2024</a>	DEE AND A SOLUTION PVT. LTD., <b>Versus</b> SABIR AZIM SHAH AND 11 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. N J GOGOI MS. S DEB FOR CAVEATOR
<b>ADMISSION</b>				
4	<a href="#">WP(C)/632/2024</a> PART-HEARD, FIXED	DR NAGEN CH DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S H SIKDAR MR. S HAQUE	SC, AG MR. S K MEDHI (R-4, SC, AG (A AND G)) SC, SEC. EDU.
5	<a href="#">CRP/83/2024</a> FIXED	M/S POWER GRID CORPN. INDIA LTD. <b>Versus</b> ABDUL SATTAR	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR F U BARBHUIYA MS S DAS
<b>BAIL HEARING</b>				
6	<a href="#">AB/2429/2024</a> FIXED	MUKUMONI BORAH <b>Versus</b> THE STATE OF ASSAM,	MR B P BORAH MR. U S BORA MR P J DUTTA MR H MAZUMDER MR. A KHANDAKAR	PP, ASSAM
<b>ORDERS</b>				
7	<a href="#">MC/2771/2014</a> in SA/70/1998 (D/O), FIXED in SA/70/1998	ABANI KR. BORA and ORS. <b>Versus</b> ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIRS SMTI REEMA SAIKIA and ORS.	MR.R SARMA MR. S K CHAKRABORTY MR.H DEKA MR.D HAZARIKA	MR.G N SAHEWALLA MR.P BORA MR.B N DEKA MR.S SENAPATI MR.R R KALITA

	<b>WITH</b> <a href="#">MC/2772/2014</a>	ABANI KR. BORA and ORS. <b>Versus</b> ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIRS SMTI REEMA SAIKIA and ORS.	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.G N SAHEWALLA MR.P BORA MR.R R KALITA MR.B N DEKA MR.S SENAPATI
	<b>WITH</b> <a href="#">MC/2773/2014</a>	ABANI KR. BORA and ORS. <b>Versus</b> ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIRS - SMTI REEMA SAIKIA and ORS	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.G N SAHEWALLA MR.P BORA MR.S SENAPATI MR.B N DEKA MR.R R KALITA
	<b>WITH</b> <a href="#">MC/2774/2014</a>	ABANI KR. BORA and ORS. <b>Versus</b> ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIRS -SMTI REEMA SAIKIA and ORS.	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.G N SAHEWALLA MR.P BORA MR.B N DEKA MR.S SENAPATI MR.R R KALITA
	<b>WITH</b> <a href="#">MC/2775/2014</a>	ABANI KR. BORA and ORS. <b>Versus</b> ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIRS -SMTI REEMA SAIKIA and ORS.	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.G N SAHEWALLA MR.P BORA MR.S SENAPATI MR.R R KALITA MR.B N DEKA
8	<a href="#">I.A.(Civil)/2855/2024</a> WITH LCR, B/O in RFA/20/2024	SHYAM SUNDAR AGARWAL AND ANR. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR G N SAHEWALLA MR H K SARMA MS K SARMA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> <a href="#">RFA/20/2024</a>	THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS. <b>Versus</b> SHYAM SUNDAR AGARWAL AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR G N SAHEWALLA MD ASLAM MR H K SARMA MS K BHATTACHARYYA MS K SARMA
	<b>WITH</b> <a href="#">CO/10/2024</a> in RFA/20/2024	SHYAM SUNDAR AGARWAL AND ANR. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR G N SAHEWALLA MD ASLAM MR H K SARMA MS K BHATTACHARYYA MS K SARMA	MS. R D MOZUMDAR (r- 1,2,3) MS. C MOZUMDAR (r- 1,2,3) MR. S P SHARMA (r-1,2,3)
<b>HEARING</b>				
9	<a href="#">MFA/58/2014</a> WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. <b>Versus</b> ON THE DEATH OF BABU SARKAR HIS LEGAL HEIRS AND ANR	MR.R C PAUL MS.S ROY	MR.A R AGARWALA
10	<a href="#">WP(C)/3062/2014</a>	DR SRI NIRAB KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV A M BUZARBARUAH MR A KALITA M CHOUDHURY MR. M MAHANTA A GOGOI MR. P K MUNIR I F ALI	K DUTTA J CHUTIA SC, EDU SC, K A A C AG, ASSAM
	<b>WITH</b> <a href="#">MC/2565/2014</a> in WP(C)/3062/2014	KARBI ANGLONG AUTONOMOUS COUNCIL, DIPHU and ANR. <b>Versus</b> DR. NIRAB KUMAR SARMAH	A GOGOI MR I F ALI M CHOUDHURY	K DUTTA MR J CHUTIA SC, EDU SC, K A A C
11	<a href="#">RSA/99/2015</a> WITH LCR, FIXED	SRI BABUL SARMA and ANR <b>Versus</b> SRI MRIDUL BHAGAWATI and 6 ORS	MR.R SHARMA MR.H DEKA MR.U B SARMA MR.D HAZARIKA	MR. P S DEKA (R-1,6) MRS A BUJARBARUAH MRS A BUJARBARUAH MR. B K BHAGAWATI (R- 1,6) MR.G J SAIKIA MR.N DAS (R-1,6) MR.A CHOUDHURY MS.R BORGHAIN(R- 6&7) MS.A BARUAH(R- 6&7)

12	<a href="#">Mat.App./34/2018</a> WITH LCR, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR. A BHATTACHARJEE MR. J SARMA	MRS L BORUAH MISS. M BORAH MR. B B BORAH MS K TSUKRU
13	<a href="#">RSA/328/2018</a> WITH LCR, FIXED	ABINASH CH. DAS AND 5 ORS <b>Versus</b> SMTI RAHIMA BIBI AND 5 ORS	MR. B BANERJEE MR G P BHOWMIK MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MS. R CHOUDHURY (R1, R2) MS. S S ZIA (R1, R2) MR D. CHAKRABORTY (R1, R2)
14	<b>WITH</b> <a href="#">RSA/318/2018</a>	ABINASH CH. DAS AND 5 ORS <b>Versus</b> SMTI RAHIMA BIBI AND 5 ORS	MR. B BANERJEE MR G P BHOWMIK MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MS. R CHOUDHURY (r-2)
15	<a href="#">Mat.App./7/2022</a> WITH LCR, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR G N SAHEWALLA	MR. B C DAS
16	<a href="#">MFA/41/2023</a> WITH LCR, FIXED	UNION OF INDIA AND ANR. <b>Versus</b> M/S SHREE SHIV SAI STEEL INDUSTRIES	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA MS. M SHARMA M. KALITA DIVYANSH RATHI
17	<a href="#">RFA/33/2024</a> WITH LCR, FIXED	M/S AADHAR <b>Versus</b> AJIT DEB AND 2 ORS.	MR. B K JAIN	MR A L MANDAL(R-3) MR. B D DEKA(R-1,2)
	<b>WITH</b> <a href="#">I.A.(Civil)/2500/2024</a> in RFA/33/2024	AJIT DEB AND anr <b>Versus</b> M/S AADHAR	M DAS MR. B D DEKA	
18	<a href="#">FAO/34/2024</a> CAVT. NO.04572/024, FIXED	SANKAR KUMAR DAS AND 2 ORS <b>Versus</b> BIKROM SINGHA LAHKAR	MR. S. DEY MR P DEKA MR. B BORAH	FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/1421/2024</a> in FAO/34/2024	SANKAR KUMAR DAS AND 2 ORS <b>Versus</b> BIKROM SINGHA LAHKAR	MR. S. DEY MR P DEKA MR. B BORAH	MR. S SHARMA MS. D D BARMAN FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 24/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,24th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V**

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/5616/2020</a> PART-HEARD, FIXED	ARUN SARMA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/2051/2024</a> in WP(C)/5616/2020	NIZ SINDURI GHOPA BHUMI SANGRAKSAN COMMITTEE <b>Versus</b> ARUN SARMA AN16 ORS.	MR B SINHA MR. S SAIKIA	GA, ASSAM MR. B D DEKA SC, REVENUE
2	<a href="#">WP(C)/595/2023</a> FIXED	ABDUL HANNAN LASKAR AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1417/2023</a> in WP(C)/595/2023	ABDUL HANNAN LASKAR AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, P AND R.D. GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2825/2024</a> in WP(C)/595/2023	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM, DEPARTMENT OF HOUSING AND URBAN AFFAIRS <b>Versus</b> ABDUL HANNAN LASKAR AND 18 ORS	SR. GA, ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA
3	<a href="#">WP(C)/605/2023</a>	MUSTAFA AHMED CHOUDHURY AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2903/2024</a> in WP(C)/605/2023	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM, DEPARTMENT OF HOUSING AND URBAN AFFAIRS <b>Versus</b> MUSTAFA AHMED CHOUDHURY AND 9 ORS	MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS SR. GA, ASSAM	MR H R A CHOUDHURY



4	<p><b>WITH</b> <a href="#">WP(C)/606/2023</a></p>	<p>MIA KHAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS</p>	<p>MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS</p>	<p>GA, ASSAM MR. K K DEY (FOR INTERVENER) MR V K BAROOAH (FOR INTERVENER)</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1374/2023</a> in WP(C)/606/2023</p>	<p>MIA KHAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS</p>	<p>MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS</p>	<p>GA, ASSAM</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/2930/2024</a> in WP(C)/606/2023</p>	<p>THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM, DEPARTMENT OF HOUSING AND URBAN AFFAIRS <b>Versus</b> MIA KHAN AND 7 ORS</p>	<p>MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS SR. GA, ASSAM</p>	<p>MR H R A CHOUDHURY</p>
5	<p><b>WITH</b> <a href="#">WP(C)/3477/2023</a></p>	<p>MASOBBIR ALI LASKAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.</p>	<p>MR H R A CHOUDHURY MR H I CHOUDHURY MR F U BARBHUIYA G UDDIN</p>	<p>GA, ASSAM SC, S.M.B.</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/2897/2024</a> in WP(C)/3477/2023</p>	<p>THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM, DEPARTMENT OF HOUSING AND URBAN AFFAIRS <b>Versus</b> MASOBBIR ALI LASKAR AND 9 ORS.</p>	<p>MR H I CHOUDHURY MR F U BARBHUIYA G UDDIN SR. GA, ASSAM</p>	<p>MR H R A CHOUDHURY</p>
6	<p><b>WITH</b> <a href="#">WP(C)/3892/2023</a></p>	<p>HIRANMOY DAS AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.</p>	<p>MR H R A CHOUDHURY MR. M A CHOUDHURY MS S DAS MS R DEKA</p>	<p>SC, SILCHAR MUNICIPAL BOARD GA, ASSAM</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/2889/2024</a> in WP(C)/3892/2023</p>	<p>THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM, DEPARTMENT OF HOUSING AND URBAN AFFAIRS <b>Versus</b> HIRANMOY DAS AND 15 ORS</p>	<p>SR. GA, ASSAM</p>	<p>MR H R A CHOUDHURY MR. M A CHOUDHURY MS S DAS</p>
7	<p><a href="#">WP(C)/1384/2024</a> FIXED</p>	<p>PRASANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS</p>	<p>MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED A M AHMED R A LAHKAR</p>	<p>GA, ASSAM MR. N DEKA (r-5) SC, EXCISE DEPTT.</p>
8	<p><b>WITH</b> <a href="#">WP(C)/1385/2024</a>  CAVT. NO. 02462/024,</p>	<p>SWAGATAM BORHAJOWAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS</p>	<p>MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR</p>	<p>K AGARWAL GA, ASSAM MR. M DAS MS. P NEOG MR. A DAS FOR CAVEATOR SC, EXCISE DEPTT.</p>
9	<p><b>WITH</b> <a href="#">WP(C)/1496/2024</a>  CAVT. NO. 02552/024,</p>	<p>PALLAB JYOTI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS</p>	<p>MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R S MISHRA MS B SARMA</p>	<p>GA, ASSAM MR. M DAS MS. P NEOG MR. A DAS SC, EXCISE DEPTT. FOR CAVEATOR MR. K AGARWAL</p>
10	<p><b>WITH</b> <a href="#">WP(C)/1516/2024</a>  CAVT. NO. 02842/024,</p>	<p>DINESH MILI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.</p>	<p>MS S BHATTACHARJYA MR N SARMA MS. J BAISHYA MR A TALUKDAR</p>	<p>GA, ASSAM MR. S BANIK FOR CAVEATOR SC, EXCISE DEPTT.</p>

**ADMISSION**

11	<a href="#">WP(C)/766/2024</a> CAVT. NO.00892/024, PART-HEARD, FIXED	JAGADISH CH BRAHMA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR. R BORPUJARI, SC FINANCE MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR
12	<b>WITH</b> <a href="#">WP(C)/768/2024</a> CAVT. NO. 00902/024,	JAGADISH CH BRAHMA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR. R BORPUJARI MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) MS. P DASGUPTA (R-11) SC, BTC SC, FOREST FOR CAVEATOR
13	<a href="#">WP(C)/4591/2016</a> FIXED	SUREN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	GA, ASSAM MR.H SARMA(R-7) MR.Y S MANNAN(R-7) MR.A D CHOUDHURY(R-7) MS.M BHATTACHARYYA(R-7) MS.S GOHAINR-7 SC, G M D A
14	<b>WITH</b> <a href="#">WP(C)/7852/2018</a>	PRAFULLA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	GA, ASSAM MR D CHOUDHURY (R6) MR. P S DEKA (SC, REVENUE DEPARTMENT ) MR. M CHOUDHURY (R6) MR. T ALI (R6)
15	<a href="#">WP(C)/6729/2018</a> FIXED	THE ASSAM TEA PLANTATIONS PROVIDENT FUND AND PENSION FUND PENSIONERS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K PAUL MR D K DEY MR J P CHAUHAN MS. R VERMA MS. A SARMA	MR. N C DAS (R-2,3,4) GA, ASSAM
16	<a href="#">WP(C)/63/2021</a> FIXED	MADAN LAL AGARWAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	MR C BARUAH (R-6) GA, ASSAM MR. B BARUAH MR. B BARUAH
17	<a href="#">WP(C)/3795/2022</a> FIXED	MANAS BOBORA AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, REVENUE SC, PWD
18	<a href="#">WP(C)/3979/2024</a> FIXED AT 3 PM	PRADIP KALITA <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM SC, RAILWAY SC, REVENUE
19	<b>WITH</b> <a href="#">WP(C)/8426/2022</a>	BALEN KALITA AND 4 ORS <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, REVENUE
20	<a href="#">WP(C)/4207/2024</a> FIXED	RATON HOJAI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
21	<b>WITH</b> <a href="#">WP(C)/4208/2024</a>	TARASON HAKMOUSA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS

**ORDERS**

22	<a href="#">I.A.(Civil)/2081/2024</a> FIXED AT 2 PM in Cont.Cas(C)/175/2024 <b>WITH</b> <a href="#">Cont.Cas(C)/175/2024</a>	ANIL DAS, <b>Versus</b> RAMJI RAY AND ORS  RAMJI RAY <b>Versus</b> 3) SMTI GAYATREE BORI BORA	MR K BHUYAN MR. M U E BHUYAN  MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	SC, REVENUE  MR. D SAIKIA (R- 7, 8) MRS. R BORAH (R-1) MR. C BORUAH (SC, NHAI) MR. R BORPUJARI (R- 7, 8) MR. R BORPUJARI (R- 7, 8) MR K BHUYAN (R-9) MR. S DUTTA (R- 7, 8) MR. S DUTTA (R- 7, 8) MR. M U E BHUYAN (R-9)
23	<a href="#">WP(C)/3366/2024</a> FIXED	PUNJAB NATIONAL BANK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE
24	<b>WITH</b> <a href="#">WP(C)/3355/2024</a>	PUNJAB NATIONAL BANK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE
<b>HEARING</b>				
25	<a href="#">WP(C)/5801/2014</a>	SRIMATI NILIMA JAIN <b>Versus</b> THE SYNDICATE BANK and 5 ORS	MR.D DAS MR.R SINGHA	MR.A PARVEZR-1to5 MR.D GOGOI(r-1to5) MR.M K DAS(r-1to5)
26	<a href="#">WP(C)/7888/2016</a>	PRAFULLA BORAH <b>Versus</b> UNION OF INDIA and 2 ORS.	MR.P MAHANTA MS.P SAHARIA	MR.M K CHOUDHURY C.G.C. MR.C. K. S. BARUAH (R-1) ASSTT.S.G.I. SC, O I L

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LEAVE NOTE OF ADVOCATES FOR 24/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,24th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">Crl.Pet./585/2023</a>	RUPJYOTI MEDHI <b>Versus</b> ASIF REZA ALI AND ANR	MR. M ALI MR. R ISLAM MR J. ISLAM H R KHAN	MR. K DAS (R-1) SHAHJAHAN ALI (R-1) PP, ASSAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./2909/2024</a>	ABU SALEH <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
3	<a href="#">Bail Appln./2910/2024</a>	MOKTADUL RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J AHMED MR. A A SIKDAR MS A HUSSAIN R BEGUM H G DAISY	PP, ASSAM
4	<a href="#">Bail Appln./2911/2024</a>	RAJ RAM SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S Z SHEIKH P J DAS	PP, ASSAM
5	<a href="#">Bail Appln./2912/2024</a>	KHURSHEEDA KHANAM <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
6	<a href="#">Bail Appln./2913/2024</a>	HABIJUL KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A MOBARAQUE S A AKIB	PP, ASSAM
7	<a href="#">Bail Appln./2914/2024</a>	TEJENDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. R BARTHAKUR MR. M S HUSSAIN	PP, ASSAM
<b>MOTION</b>				
8	<a href="#">AB/2537/2024</a>	MOHD RIBUL ALI <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
9	<a href="#">AB/2538/2024</a>	ASHAR ALI SHEIKH @ ASHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
10	<a href="#">AB/2560/2024</a>	PRADIP KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S J SARMAH	PP, ASSAM

11	<a href="#">AB/2562/2024</a>	BILLAL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
12	<a href="#">AB/2564/2024</a>	NUR ALMINA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
13	<a href="#">AB/2567/2024</a>	AFSAR ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R I MONDAL MR M KHAN	PP, ASSAM
14	<a href="#">AB/2576/2024</a>	PRAFULLA BORAH <b>Versus</b> THE STATE OF ASSAM	MS. P DUTTA MR. S J SARMAH	PP, ASSAM
<b>ADMISSION</b>				
15	<a href="#">Crl.Pet./239/2023</a> WITH LCR 4 FILES (SCANNED), FIXED	PULIN CH. DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A D CHOUDHURY MS G SWAMI	PP, ASSAM MS. M M KATAKEY MR. D GOGOI (SC, FOREST DEPTT.)
16	<a href="#">Crl.Pet./55/2024</a> FIXED	SANJIVE NARAIN <b>Versus</b> MANOJ KUMAR BORAH	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. RUKMINI BARUA MS. PADMINI BARUA MR. DEBANUJ DUTTA
<b>WITH</b>				
17	<a href="#">Crl.Pet./1322/2023</a>	SANJIVE NARAIN <b>Versus</b> ROMEN DUTTA	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. K K DUTTA MR. B GOGOI MR. P NAYAK MS. RUKMINI BARUA MS. PADMINI BARUA
18	<a href="#">Crl.Rev.P./163/2024</a> FIXED	TOLARAM SHARMA <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
19	<a href="#">Bail Appln./1576/2024</a> WITH SCANNED COPY OF CASE RECORD	MD. MAFIZAL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. N MAHAJAN MR. AJAY SARMA	PP, ASSAM
20	<a href="#">Bail Appln./2325/2024</a> WITH SCANNED CASE RECORD, FIXED	RAJIB DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
21	<a href="#">Bail Appln./2558/2024</a> FIXED	MD. HAMIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
22	<a href="#">Bail Appln./2627/2024</a> FIXED	DHARMENDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
23	<a href="#">Bail Appln./2685/2024</a> FIXED	ADAM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A DEKA	PP, ASSAM
24	<a href="#">Bail Appln./2698/2024</a> FIXED, WITH OFFICE NOTE	FAKIR CHAN AKAND <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
25	<a href="#">Bail Appln./2712/2024</a> FIXED	MD. KAMRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
26	<a href="#">Bail Appln./2716/2024</a> FIXED	MAYNUDDIN SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A LAL M K DEB MS. N TALUKDAR	PP, ASSAM
27	<a href="#">Bail Appln./2741/2024</a> FIXED, WITH OFFICE NOTE	ZINNATUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. S HAQUE MR. N MAHAJAN	PP, ASSAM

28	<a href="#">Bail Appln./2782/2024</a> FIXED.	MD JUNMONI BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR K HUSSAIN	PP, ASSAM
<b>BAIL HEARING</b>				
29	<a href="#">AB/920/2024</a> FIXED	BINANDA NEOG @ JILI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P HAZARIKA MR. H S BORAH	MR. A PHUKAN, Amicus Curiae, (R-2) PP, ASSAM
30	<a href="#">AB/1823/2024</a> FIXED	BIJOY KUMAR GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS	PP, ASSAM
31	<a href="#">AB/2072/2024</a> FIXED.	FR JUSTIN RAJ RL <b>Versus</b> THE STATE OF ASSAM AND ANR.	RAJU DEURI MR. S K DEORI	PP, ASSAM
32	<a href="#">AB/2298/2024</a> WITH OFFICE NOTE, FIXED	EZAZUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
33	<a href="#">AB/2370/2024</a> FIXED	VICTOR DAS <b>Versus</b> THE STATE OF ASSAM	MR B M DEKA MR D MEDHI MR P SONOWAL	PP, ASSAM
34	<a href="#">AB/2383/2024</a> FIXED	MD BAPON @ MD BAPON TALUKDAR @ AZIRUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
<b>ORDERS</b>				
35	<a href="#">Crl.Rev.P./214/2011</a> WITH LCR 3 FILES, FIXED	MD. ABDUL LATIF <b>Versus</b> N F RAILWAY UNION OF INDIA	MR.N DHAR MR .B MALAKAR MR.A T H AHMED	MR.S C BISWAS SC, NF RLY
36	<a href="#">Crl.Pet./111/2022</a> B/O	HUSSAIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
37	<a href="#">CRL.A(j)/59/2024</a> FIXED, WITH LCR 6 FILES	RAJESWAR RAI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS S MEDHI(Legal Aid Counsel) MR. N Z AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/541/2024</a> <b>in</b> CRL.A(j)/59/2024	RAJESWAR RAI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N Z AHMED	PP, ASSAM
38	<a href="#">Crl.A./188/2024</a> WITH OFFICE NOTE, WITH LCR 1 BUNDLE, FIXED	NARENDRA KUMAR CHAURASIA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
	<b>WITH</b> <a href="#">I.A.(Crl.)/553/2024</a> <b>in</b> Crl.A./188/2024	NARENDRA KUMAR CHAURASIA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
39	<a href="#">Crl.A./174/2024</a>	RAMAKANTA GAYARI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR N J DAS MR. D BORA MR. N MAHAJAN	SC, CBI
40	<a href="#">Crl.A./238/2024</a> FIXED, WITH LCR 3 FILES	ABIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S E AHMED M AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/706/2024</a> <b>in</b> Crl.A./238/2024	ABIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S E AHMED M AHMED	PP, ASSAM
41	<a href="#">I.A.(Crl.)/758/2024</a> FIXED <b>in</b> Crl.Rev.P./6099/2024	CENTRAL BUREAU OF INVESTIGATION, <b>Versus</b> REDAUL HUSSAIN KHAN	MR M HALOI SPL. PP, C.B.I.	

	<b>WITH</b> <a href="#">Crl.Rev.P./6099/2024</a> (Filing Number)	Central Bureau Of Investigation <b>Versus</b> Redaul Hussain	TASNINA BEGUM	
42	<a href="#">Crl.Pet./942/2024</a> WITH LCR 1 FILE (SCANNED), FIXED	AMIT KUMAR MAHASETH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR. JAYANTA ROY	PP, ASSAM
<b>HEARING</b>				
43	<a href="#">Crl.A./123/2008</a> FIXED, WITH LCR (KEPT IN SECTION), P.B. 2 VOL.	ANITA NAG <b>Versus</b> C B I	MR.B M CHOUDHURY MR.D TALUKDAR MR. K SAIKIA	SC, CBI
44	<b>WITH</b> <a href="#">Crl.A./125/2008</a>	KABIR NAG <b>Versus</b> C B I	K SAIKIA B M CHOUDHURY D TALUKDAR	SC, CBI
45	<b>WITH</b> <a href="#">Crl.A./137/2008</a>	GOUR KANTI DAS <b>Versus</b> C B I	MS.S KHATANIAR MR.P KATAKI MR.D K BAGCHI	MR.A BURAGOHAJN SC, CBI
46	<a href="#">Crl.A./106/2017</a> FIXED, WITH LCR 4 FILES	SRI SATYABRATA BISWAS <b>Versus</b> SRI ANANTA NAMASUDRA and 2 ORS	MR.P ROY MR.I ALAM MS.J DEKA MR.T SK MR. K P PATHAK(AMICUS CURIAE) MS.N DAS	MR.A R SIKDAR MR A K AHMED MR.M H TALUKDAR PP, ASSAM
47	<a href="#">Crl.Pet./977/2018</a> WITH LCR 1 FILE, B/O	KENLI NYORAK <b>Versus</b> MARPHY ETE LOLLEN	MR. P BORA MS. M KECHII MR. M SAHEWALLA	MR. A DHAR MS. D GHOSH MD F FARIDI
48	<a href="#">Review.Pet./149/2022</a> WITH LCR, FIXED	M/S NORTH EAST IODISED SALT (P) LTD. <b>Versus</b> UNION OF INDIA.	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA	MRS. UMA CHAKRABORTY MS. M CHATTERJEE
49	<a href="#">Crl.Pet./1048/2022</a> FIXED, WITH LCR 1 FILE (SCANNED)	BIDYUT BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. L R MAZUMDER	MR. D P BORAH (r-2) PP, ASSAM
50	<a href="#">Crl.Pet./632/2024</a> WITH LCR 2 FILES (SCANNED), B/O	ABDUS SALAM MIAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MD S HOQUE (R-2) MR. M DEKA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,24th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH- IV AND V**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,  
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/6417/2016</a> PART-HEARD, BY SLIP	M/S G.W.C. ASPHALT and ANR. <b>Versus</b> UNION OF INDIA	MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED SC, INDUSTRIES and COMMERCE ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/6416/2016</a>	UPPER ASSAM PETROCOKE PVT. LTD. and ANR. <b>Versus</b> THE UNION OF INDIA and 4 ORS	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED C.G.C. MS.B SARMA(R- 1-3) SC, INDUSTRIES and COMMERCE ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/1125/2019</a>	NEW AGE PETCOKE PRIVATE LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/1657/2019</a>	INDIA CARBON LTD. <b>Versus</b> UNION OF INDIA AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
5	<a href="#">WP(C)/6268/2019</a> FIXED	RAJSHEKHAR SAHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR R CHAKRAVORTY MR. M CHALIHA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MR. S DUTTA, (R-2, R-3, R-4, R-5) MR. P DEKA MR. A CHETIA
6	<a href="#">WP(C)/2285/2021</a> FIXED, WITH LCR	KAILASH CHAND JAIN <b>Versus</b> THE NEW INDIA ASSURANCE COMPANY LIMITED	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA



7	<a href="#">WP(C)/4275/2023</a> FIXED	SUBODH SINGH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, REVENUE
8	<a href="#">WP(C)/688/2024</a> FIXED	AZAD HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, FINANCE SC, C.G.C. SC. WATER RESOURCE DEPTT.
9	<a href="#">WP(C)/690/2024</a> FIXED	MONJURUL ISLAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, FINANCE SC, C.G.C. SC. WATER RESOURCE DEPTT.
10	<a href="#">WP(C)/780/2024</a> FIXED	MONJURUL ISLAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, PWD ROAD SC, FINANCE
11	<a href="#">WP(C)/4367/2024</a> B/O	CARBON RESOURCES PVT. LTD., <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, INDUSTRIES AND COMMERCE

#### **BAIL HEARING**

12	<a href="#">AB/1806/2024</a> WITH AB/2002/2024 (D/O)	HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MR. T AHMED MD A S ALI MR S HUSSAIN	PP, ASSAM
13	<a href="#">AB/2103/2024</a> FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR M AHMED	PP, ASSAM

#### **ORDERS**

14	<a href="#">WP(C)/3773/2022</a> FIXED	BIJOY SARMA <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, AND 3 ORS	MR. T BARUAH MR. P BOIRAGI MR. S J SARMAH SC, REVENUE	GA, ASSAM SC, FINANCE
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#### **HEARING**

15	<a href="#">WP(C)/2352/2014</a>	SMT. CRISCEDA RUTH RAPOZA and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 4 ORS	MS. M BORDOLOI MS. M BORDOLOI MR. A DAS MR.N SARMAH MR. N I KHAN MR. N I KHAN MR. T SARMA MR. T SARMA MR.M AGARWAL	GA, ASSAM C.G.C. MRS. A GAYAN MR.J DEKA MS.A DAS ASSTT.S.G.I.
16	<a href="#">WP(C)/5850/2014</a> WITH LCR	BHODRESWAR MECH and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A R AGARWALA MR.A K BARUAH MS.T HASNU AMICUS CURIAE	GA, ASSAM MR. PN GOSWAMI, ADDL. AG,ASSAM
17	<a href="#">WP(C)/659/2015</a> FIXED	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY	GA, ASSAM(R2-R7) MR B TALUKDAR(MUNICIPAL ADMINISTRATION DEPTT.) ASSTT.S.G.I.(R1) SC, ELECTION COMMISSION.(R8)
18	<a href="#">WP(C)/2929/2016</a> FIXED	JIYANTA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.K N CHOUDHURY MR.R DEKA MR.R M DEKA MR.A DEKA MR.R KAKATI	GA, ASSAM MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT.

**WITH**  
[I.A.\(Civil\)/1148/2016](#)  
**in** WP(C)/2929/2016

S.K.HAZARIKA COLLEGE,  
**Versus**  
JIYANTA BARUAH

MR.K N CHOUDHURY  
MR.B J GHOSH  
MR.R DEKA  
MR.I ALAM  
MR.R M DEKA  
MR.T SK  
MR.R KAKATI  
MR.A DEKA

GA, ASSAM  
MR.P N GOSWAMI  
MRS.R GOGOI(R-6)  
SC, EXCISE DEPTT.

**WITH**  
[I.A.\(Civil\)/1188/2016](#)  
**in** WP(C)/2929/2016

JIYANTA BARUAH  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR.K N CHOUDHURY  
MR.R DEKA  
MR.R M DEKA  
MR.R KAKATI  
MR.A DEKA

GA, ASSAM  
MR.P N GOSWAMI  
MRS.R GOGOI(R-6)  
SC, EXCISE DEPTT.

19 [WP\(C\)/4406/2022](#)  
CAVT. NO.07272/022,

MONORANJAN DAS  
**Versus**  
THE STATE OF ASSAM AND 8 ORS

MR. B K DAS  
MR H P GUWALA  
MR. H P NEOG

SC, CO OP  
GA, ASSAM  
MR D J MEDHI (FOR  
CAVEATOR)

20 [WP\(C\)/4828/2022](#)

M/S SINGH AND SAIKIA TRANSPORTERS  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MR. S CHAUHAN  
MR D CHUTIA  
MR. P MAZUMDER

SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 24/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

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[ For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2900/2024</a>	ABDUL AZIZ <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN MR. S HUSSAIN	PP, ASSAM
2	<a href="#">Bail Appln./2902/2024</a>	MD FAKARUDDIN <b>Versus</b> THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
3	<a href="#">Bail Appln./2903/2024</a>	MUSSTT HASINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
4	<a href="#">Bail Appln./2904/2024</a>	MUSSTT HASINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
5	<a href="#">Bail Appln./2907/2024</a>	BANIJ ALI @ BANIS ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR N AHMED S BASUMATARY	PP, ASSAM
<b>MOTION</b>				
6	<a href="#">Crl.Pet./1120/2024</a> FIXED	AFRINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
7	<b>WITH</b> <a href="#">Crl.Pet./409/2023</a>	AFRINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
8	<a href="#">AB/2540/2024</a>	RANA AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
9	<a href="#">AB/2544/2024</a>	SAMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR I S MAZUMDAR MS. A AZAD MR N ALI	PP, ASSAM
10	<a href="#">AB/2551/2024</a>	PRITHIVI PRASAD SAIKIA <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MR. M ALAM MR. Z H BORA MS N SULTANA	PP, ASSAM
11	<a href="#">AB/2552/2024</a>	GRAPSHING SANGMA <b>Versus</b> THE STATE OF ASSAM	R DAS MR. S K NATH	PP, ASSAM

12	<a href="#">AB/2553/2024</a>	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M U AHMED	PP, ASSAM
13	<a href="#">AB/2554/2024</a>	WAHIDUR RAHMAN @ LELE <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
14	<a href="#">AB/2555/2024</a>	NIPU KALITA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	<a href="#">AB/2557/2024</a>	AMAL CH ARJYA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
16	<a href="#">AB/2563/2024</a>	ABDULLAH SK <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
17	<a href="#">AB/2566/2024</a>	ISOB ALI <b>Versus</b> THE STATE OF ASSAM	MR B BORA MR A B DUTTA	PP, ASSAM
18	<a href="#">AB/2572/2024</a>	FULCHAND MOHAMMAD <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
19	<a href="#">AB/2573/2024</a>	MAJLUM HOQUE <b>Versus</b> THE STATE OF ASSAM	MRS. S ROY MS F N ZAMAN	PP, ASSAM
20	<a href="#">AB/2578/2024</a>	JIAUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
<b>ADMISSION</b>				
21	<a href="#">Crl.Pet./402/2021</a> WITH LCR 1 FILE, FIXED	AJJUR RAHMAN LASKAR @ FOKRUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOU DHURY MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR. S C BISWAS (R-2) MS A DAS (R-2) MS. J GHOSH (R-2) PP, ASSAM
22	<a href="#">Crl.Rev.P./439/2022</a> WITH LCR 4 FILES, FIXED	ROHIMUDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MR A K AZAD MR M RAHMAN	MR F U BARBHUIYA (r-2) MR. R A CHOUDHURY (R-7) MS S DAS (r-2) PP, ASSAM
<b>WITH</b>				
<a href="#">I.A.(Crl.)/241/2023</a>				
in Crl.Rev.P./439/2022				
23	<a href="#">Crl.Rev.P./235/2024</a> WITH LCR 1 FILE (SCANNED), FIXED	LUKMAN HIKIM, <b>Versus</b> ROHIMUDDIN SHEIKH AND ANR. SAMSUTDDIN AHMED @ SAMSUDDIN AHMED @ BOGA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR F U BARBHUIYA MR. R A CHOUDHURY MR. J I BORBHUIYA MR. L MOHAN MR. R ALI MR A HOSSAIN MR R L CHUTIA	MR. M U MONDAL PP, ASSAM PP, ASSAM
<b>BAIL HEARING (BA)</b>				
24	<a href="#">Bail Appln./1214/2024</a> WITH SCANNED CASE RECORD, FIXED	DIPEN DAS @ DEBESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR	MR. P THAKURIA (R-2) G. DAS (R-2) S MEDHI (R-2) PP, ASSAM
25	<a href="#">Bail Appln./1423/2024</a> WITH SCANNED CASE RECORD, FIXED	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
26	<a href="#">Bail Appln./1679/2024</a> WITH SCANNED CASE RECORD, FIXED	SUMAN ROY <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. D K AGARWALA	PP, ASSAM
27	<a href="#">Bail Appln./2080/2024</a> FIXED	KULDEEP YADAV AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM

28	<a href="#">Bail Appln./2083/2024</a> FIXED	GAMBHEER SINGH <b>Versus</b> STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
29	<a href="#">Bail Appln./2353/2024</a> FIXED	ROVI ROI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. C K NATH(INFORMANT) MR. S MUNIR(INFORMANT) PP, ASSAM
30	<a href="#">Bail Appln./2556/2024</a> FIXED, WITH OFFICE NOTE, WITH SCANNED CASE RECORD	IMAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
31	<a href="#">Bail Appln./2787/2024</a> FIXED	ABID JOYNALUDDIN <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR J. B. CHOUDHURY	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
32	<a href="#">AB/160/2024</a> FIXED	MOJIBUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
33	<a href="#">AB/547/2024</a> FIXED, WITH SCANNED COPY OF CASE RECORD	RAKIBUL MIYA @ RAKIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA PP, ASSAM
34	<a href="#">AB/614/2024</a> FIXED	RATAN KUMAR BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. K D CHETRI MS R BARUAH	PP, ASSAM
35	<a href="#">AB/1221/2024</a> WITH SCANNED COPY OF CASE RECORD ALONG WITH CASE DIARY, FIXED	SULTAN HUSSAIN @ SULTAN UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
36	<a href="#">AB/1622/2024</a> FIXED	MILAN RAY @ HULUNG <b>Versus</b> THE STATE OF ASSAM AND ANR	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
37	<a href="#">AB/1738/2024</a> FIXED	MUSTAFA LYNDOH <b>Versus</b> THE STATE OF ASSAM	MR. M MAHANTA	PP, ASSAM
38	<a href="#">AB/1887/2024</a> FIXED	ROSHAN KUMAR GUPTA @ ROSHAN GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	PP, ASSAM
39	<a href="#">AB/1903/2024</a> FIXED	HANIF ALI <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR A MALEK MR. A H MOLLAH	PP, ASSAM
40	<a href="#">AB/2134/2024</a> FIXED	PREMADHAR HAZAWARY <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
41	<a href="#">AB/2147/2024</a> FIXED	JABBAR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
42	<a href="#">AB/2168/2024</a> FIXED	SHIRAJUL SK ALIAS SHIRAJUL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. R ISLAM S HOQUE	PP, ASSAM
43	<a href="#">AB/2184/2024</a> FIXED	PUNAM RABHA <b>Versus</b> THE STATE OF ASSAM	R DAS MR. S K NATH MS. M BEGUM	PP, ASSAM
44	<a href="#">AB/2229/2024</a> FIXED	JEHERUL ISLAM KHAN @ JEHERUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	K U AHMED	PP, ASSAM
45	<a href="#">AB/2281/2024</a> WITH OFFICE NOTE, FIXED	BABULAL LAKRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	PP, ASSAM

46 [AB/2337/2024](#) FIXED  
MUNNAF ALI  
**Versus**  
THE STATE OF ASSAM,  
MR. A CHAUDHURY  
MR. P K DAS  
MR. D BORA  
MR. N MAHAJAN  
PP, ASSAM

**HEARING**

47 [I.A.\(CrI.\)/368/2022](#)  
PART-HEARD, FIXED, WITH LCR 4  
FILES  
**in** CrI.A./144/2022  
**WITH**  
[CrI.A./144/2022](#)  
TAPAN KACHARI  
**Versus**  
THE STATE OF ASSAM  
MR. N HASAN  
MS. S KAKATI  
MR. A HASAN  
MR J DAS (LEGAL-AI-  
-COUNSEL FOR R-2)  
PP, ASSAM

48 [CrI.Pet./880/2023](#)  
FIXED, WITH LCR 3 FILES  
(SCANNED)  
**WITH**  
[AB/1740/2024](#)  
DIDARUL ISLAM @ DEDARUL ISLAM  
**Versus**  
THE STATE OF ASSAM AND ANR  
MR. N HASAN  
MS. S KAKATI  
MR. A HASAN  
MR. P P DUTTA  
MR T GOGOI  
MS P SARMA  
MS. P P DAS  
MR. N J GOGOI  
MR P R SARMA  
M.A. BEGUM  
PP, ASSAM

49 [AB/1740/2024](#)  
DEDARUL ISLAM @ DIDARUL ISLAM  
**Versus**  
THE STATE OF ASSAM AND ANR  
MR. D P CHALIHA  
MS M ROY  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

[THIS BENCH WILL SIT AFTER  
RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./2123/2024</a> FIXED	CHABITALLAH ALI @ SABIDULLAH ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K SINGH MR. R KONWAR	PP, ASSAM
2	<a href="#">Bail Appln./2728/2024</a> FIXED	BIPIN CH DAS <b>Versus</b> THE STATE OF ASSAM	MR. K SINGHA MS. B BORO M DEVI	PP, ASSAM
<b>BAIL HEARING</b>				
3	<a href="#">AB/1869/2024</a> FIXED	SOFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	PP, ASSAM
4	<a href="#">AB/1900/2024</a> FIXED	ABDUS SOBUR @ ABDUS SOBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY J M SULAIMAN	PP, ASSAM
5	<a href="#">AB/1955/2024</a> FIXED	NUR MOHAMMED <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
6	<a href="#">AB/2075/2024</a> FIXED	SAIFUL ISLAM @ MONBABU ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA MS A KHATUN	PP, ASSAM
7	<a href="#">AB/2344/2024</a> FIXED	HALAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024

8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024





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### [ For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[CIVIL BENCH- I

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,  
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRP/18/2024</a> PART-HEARD, WITH LCR, FIXED	DEBANANDA PATGIRI AND 2 ORS. <b>Versus</b> CHAKRAPANI PATGIRI	MR J KAKATI MR. K D CHETRI MS R BARUAH	MR H DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/1274/2024</a> in CRP/18/2024	CHAKRAPANI PATGIRI <b>Versus</b> DEBANANDA PATGIRI AND 2 ORS	MR H DAS	MR. K D CHETRI
2	<a href="#">Crl.Pet./767/2024</a> PART-HEARD, WITH LCR 2 FILES (SCANNED), FIXED	MD. JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
3	<a href="#">CRP/55/2024</a> WITH LCR, FIXED	DIPESWAR SINGHA <b>Versus</b> BIREN SINGH AND ANR	MR. J KALITA DIKSHITA DEKA MR SOHAING	MR. N NATH MR. T BORKOTOKY
<b>BAIL HEARING (BA)</b>				
4	<a href="#">Bail Appln./1364/2024</a> WITH SCANNED CASE RECORD	MD. ABDUL KALAM @ HASSAN @ MD. ABDULKALAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
5	<a href="#">Bail Appln./2766/2024</a> FIXED	MD SHAHABUL ISLAM @ SAHABUL <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
<b>ORDERS</b>				
6	<a href="#">I.A.(Civil)/712/2023</a> WITH LCR, FIXED in RSA/114/2016 <b>WITH</b> <a href="#">RSA/114/2016</a>	SMTI AKORI MAZUMDAR and 3 ORS <b>Versus</b> ON THE DEATH OF RESPONDENT NO. 1	MD. A SAHAD MD. M U AHMED	MR. A M DUTTA
		SMTI AKORI MAZUMDAR and 3 ORS <b>Versus</b> MD AFJUL MAZUMDAR @ AFZUL MAZUMDAR and 11 ORS	MR.A SAHAD MD.M U AHMED MS. A AHMED MR.D HALOI	MR.M Z AHMED(Sr.Adv.)(R- 1 to 6) MS.B DUTTA(Sr.Adv.)(R- 1 to 6) MS.A BEGUM(R- 1 to 6) MR.A M DUTTA R- 1 to 6 MR.N Z AHMED(R- 1 to 6) MR.S K SHARMA(R- 1 to 6)

	<b>WITH</b> <a href="#">I.A.(Civil)/713/2023</a> in RSA/114/2016	SMTI AKORI MAZUMDAR and 3 ORS <b>Versus</b> ON THE DEATH OF RESPONDENT NO. 1	MD. A SAHAD MD. M U AHMED	MR. A M DUTTA
	<b>WITH</b> <a href="#">I.A.(Civil)/714/2023</a> in RSA/114/2016	SMTI AKORI MAZUMDAR and 3 ORS <b>Versus</b> ON THE DEATH OF RESPONDENT NO. 1	MD. A SAHAD MD. M U AHMED	
	<b>WITH</b> <a href="#">I.A.(Civil)/715/2023</a> in RSA/114/2016	SMTI AKORI MAZUMDAR and 3 ORS <b>Versus</b> ON THE DEATH OF RESPONDENT NO. 1	MD. A SAHAD MD. M U AHMED	MR. A M DUTTA
7	<a href="#">I.A.(Civil)/2325/2024</a> FIXED in MFA/14466/2023	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> PRASENJIT PAUL AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">MFA/14466/2023</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> PRASENJIT PAUL AND ANR. H	MR. R GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/8206/2024</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> PRASENJIT PAUL AND ANR. H	MR. R GOSWAMI	
<b>HEARING</b>				
8	<a href="#">Cri.A./282/2022</a> PART-HEARD, FIXED, WITH LCR 1 FILE	RAJU DEY <b>Versus</b> GOURI DIRIAL	MR U DAS MR. S SAIKIA MS L R DEY MS S BORO	MR D SAIKIA MR. B K DAS MD R ISLAM
9	<a href="#">MFA/12/2015</a> WITH LCR	ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD <b>Versus</b> M/S INTERNATIONAL CONSTRUCTION LTD	MR.S C KEYAL MR. K K DEY MR. D MAZUMDAR MR. R M DAS MS.G SARMAH	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MD.ASLAM
	<b>WITH</b> <a href="#">MC/914/2015</a> in MFA/12/2015	ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD <b>Versus</b> M/S INTERNATIONAL CONSTRUCTION LTD	MR.S C KEYAL MR. K K DEY MR. D MAZUMDAR MR. R M DAS MS.G SARMAH	MR.G N SAHEWALLA MD ASLAM MS.B SARMA MR.P DEKA
10	<a href="#">RFA/61/2015</a> WITH LCR	DEVENDRA KUMAR SETHIA <b>Versus</b> INTERGLOBE AVIATION LTD. and 4 ORS,	MR.P DAS MR.H MAURYA MS.L SRIVASTAV	
11	<a href="#">RFA/116/2017</a> WITH LCR	MEGHMALLAR ESTATES and SERVICES and ANR. <b>Versus</b> DR. KISHORE KUMAR DAS and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR. R SARMA (R2) MR H DEKA (R2) MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR D HAZARIKA (R2) MR. M DAS MR A HUSSAIN (R2) N CHAUDHURY MR A DEKA
	<b>WITH</b> <a href="#">CO/15/2018</a> in RFA/116/2017	KISHORE KUMAR DAS <b>Versus</b> MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
12	<a href="#">RFA/119/2017</a> WITH LCR	MEGHMALLAR ESTATES and SERVICES PVT. LTD. and ANR. <b>Versus</b> DR. MADHUMITA DAS MAZUMDAR and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR. M DAS N CHAUDHURY MR A DEKA

	<b>WITH</b> <a href="#">CO/13/2018</a> in RFA/119/2017	MADHUMITA DAS MAZUMDAR <b>Versus</b> MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR. D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA
13	<a href="#">RSA/35/2018</a> WITH LCR	PHANI CHANDRA DAS <b>Versus</b> SUNIL DAS and ANR	MS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	MR. J I BORBHUIYA (R1 AND 2) MS F BEGUM (R1 AND 2) MR. L MOHAN (R1 AND 2)
14	<a href="#">MACApp./708/2018</a> WITH LCR	SANJAY DAS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR M BEZBARUAH MR. A LAL MR. P K GARODIA MR B DAS MR. M PANDIT MS. S G MOMIN	MR. M K SHARMA (R-2) MS. S S SAIKIA (R-2)
15	<b>WITH</b> <a href="#">MACApp./448/2017</a>	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI KOBITA YEIN and 2 ORS	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MS.S KHANIKAR MS.P CHOUDHURY MS.P BARUAH
16	<a href="#">MACApp./76/2019</a> WITH LCR	MISS RITUPARNA SARMAH AND 2 ORS <b>Versus</b> SRI DHARMESWAR BORA AND 2 ORS	MR. S S BAROOAH	MR SISHIR DUTTA MR. B P SINHA MR. B P SINHA MR. S DUTTA MR D BHUYAN (R-3) MS R GANGAWAT (R-3) MS M N KONYAK (R-3)
17	<a href="#">MACApp./176/2020</a> WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> TAPASHI ROY AND 5 ORS	MR S DUTTA MR. S DUTTA MR S DUTTA	MR. S C BISWAS(R1-R3) MR. M DUTTA(R-4) MR. R GOSWAMI MR S DAS MR S HOQUE MS S DEV(R-4) MS. M SAIKIA MS. P BORTHAKUR
	<b>WITH</b> <a href="#">I.A.(Civil)/2096/2021</a> in MACApp./176/2020	TAPASHI ROY AND 2 ORS <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED	MR. S C BISWAS MR. A K DAS	MR S DUTTA
18	<b>WITH</b> <a href="#">MACApp./259/2020</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SANJIB MALAKAR AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. M DUTTA(R-2) MR S DAS MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR
19	<b>WITH</b> <a href="#">MACApp./262/2020</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> BABUL CHANDRA ROY AND 3 ORS.	MR SISHIR DUTTA MR S DAS MR. S DUTTA MR S DUTTA	MR. A J SAIKIA (r-4) MR. M DUTTA(R-2) MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR MR G S BORO (r-4)
20	<b>WITH</b> <a href="#">MACApp./288/2020</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> BANI RANI ROY @ NAMASUDRA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. M DUTTA(R-2) MR. R MAZUMDAR MR S DAS MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR

**WITH**  
[I.A.\(Civil\)/2145/2020](#)  
in MACApp./288/2020

ORIENTAL INSURANCE COMPANY LTD.  
**Versus**  
BANI RANI ROY @ NAMASUDRA AND 3  
ORS.

MR SISHIR DUTTA  
MR. S DUTTA  
MR S DUTTA

21 [MACApp./233/2020](#)  
WITH LCR

THE UNITED INDIA INSURANCE  
COMPANY LIMITED  
**Versus**  
SARWAR KHAN @ ABDUL SARWAR KHAN  
AND 3 ORS

MR. A DUTTA  
MR. M DUTTA  
MS S DEV  
MS N RAI  
MRS. P M DUTTA

MR. K K DUTTA

**WITH**  
[I.A.\(Civil\)/1660/2020](#)  
in MACApp./233/2020

THE UNITED INDIA INSURANCE  
COMPANY LIMITED  
**Versus**  
SARWAR KHAN @ ABDUL SARWAR KHAN  
AND 3 ORS

MR. A DUTTA  
MRS. P M DUTTA

**WITH**  
[I.A.\(Civil\)/1661/2020](#)  
in MACApp./233/2020

THE UNITED INDIA INSURANCE  
COMPANY LIMITED  
**Versus**  
SARWAR KHAN @ ABDUL SARWAR KHAN  
AND 3 ORS

MR. A DUTTA  
MRS. P M DUTTA

22 [MACApp./45/2021](#)

SARWAR KHAN @ ABDUL SARWAR KHAN  
**Versus**  
M/S UNITED INDIA INSURANCE CO. LTD.  
AND 2 ORS.

MR. K K DUTTA  
U PRASAD

MR. M DUTTA (r-1)  
MS S DEV (r-1)

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LEAVE NOTE OF ADVOCATES FOR 24/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
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7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Tuesday, 24th September 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE BUDI HABUNG**

COURT NO: 25

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">MACApp./557/2019</a> WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> SRI ATUL SAIKIA and 5 ORS	MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. J JOHN	MR. P HAZARIKA (R-3) MR. P HAZARIKA (R-3) MRS. B GOGOI (R-1) MS M BORAH (R-1) P. BORAH (R-3) MR. H S BORAH (r-4) MS. M SAIKIA (R-6)
2	<a href="#">MACApp./46/2022</a> WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> JAKIR HUSSAIN AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. B CHOWDHURY (r-1) MR. M ALI (r-1)
3	<a href="#">CRP(IO)/324/2022</a> FIXED	IKBAL HUSSAIN AND ANR <b>Versus</b> DHANANJOY RAI AND 11 ORS	MR. T BAIDYA MR. A CHETIA MR R HOQUE	MR T CHAKRABORTY(R-5) MR. D CHOUDHURY(R-5) MR. R K SARMA(R-5)
4	<a href="#">CRP(IO)/106/2023</a> FIXED	NISITH RANJAN DAS @ BAPAN AND ANR. <b>Versus</b> SUNITA BISWAS AND 11 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. T ROY (R-1,2) MRS. B SARKAR (R-1,2)
5	<a href="#">CRP(IO)/378/2023</a> FIXED	MOZIBAR RAHMAN AND ANR <b>Versus</b> MONIRUZZAMAN	MR. M U MONDAL MS. N NASRIN J ISLAM MR K ISLAM MR A ALIM SK MR. A W MONDAL	
6	<a href="#">Tr.P.(C)/59/2024</a> FIXED	NANDITA PATHAK SINGHA <b>Versus</b> ARUN SINGHA	MR. P SAIKIA LEGAL AID COUNSEL	
7	<a href="#">MACApp./240/2024</a> CAVT. NO.03712/024, FIXED	RABIA KHATUN @ RABIYA KHATUN AND ANR. <b>Versus</b> HAMIDA SIKDAR AND 4 ORS.	MR. B K SEN MR F HAQUE	MR A HUSSAIN MR. A T SARKAR MR S HUSSAIN FOR CAVEATOR
8	<a href="#">MACApp./264/2024</a> FIXED	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> BHUPEN CHOUDHURY AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. S RAHMAN (R-1) MS J BARMAN (r-2) MR A N IQBAL (r-1) MR B DEORI (r-2)
9	<a href="#">MACApp./326/2024</a> FIXED	SANATAN DEY <b>Versus</b> NATIONAL INSURANCE COMPANY LTD. AND 4 ORS. E	MS. S KHANIKAR MR G BORDOLOI	MR. R GOSWAMI (R-1 & R-2)

**HEARING**

10	<a href="#">MACApp./45/2013</a> WITH LCR	ATIONAL INSURANCE CO. LTD. <b>Versus</b> ON THE DEATH OF HAIDAR ALI HIS LEGAL HEIRS RABIYA BIBI and 6 ORS	MR.G BAISHYA MRS.B DAS MS.D KOUR	MR.M U MONDAL MR.A GANGULY MR.M HUSSAIN MR.A A KHAN MR.B DAS
11	<a href="#">MACApp./53/2013</a> WITH LCR	UNITED INDIA INSURANCE CO LTD <b>Versus</b> RASHMI REKHA SAIKIA and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.MD ASLAM MR.B SHARMA MR.U DUTTA MR.D CHAKRABORTY MR.S DUTTA MRV K BAROOAH MR.J KOTOKY
12	<a href="#">MACApp./243/2013</a> WITH LCR	BIDYADHAR PEGU <b>Versus</b> MEENA SAIKIA and 2 ORS.	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	MR.A D CHOUDHURY (R-- -3) MR.D CHOUDHURY (R-1-3) MR.A S ROY(R-1-3)
13	<a href="#">MACApp./132/2015</a> WITH LCR	SRI BHARAT SHAH and ANR <b>Versus</b> THE NATIONAL INSURANCE CO LTD and 2 ORS	MR.D C C PHUKAN MR.U BHATTACHARYA	MRS. D DAS BARMAN (r-1) MR. A CHAMUAH(R-2) MR.P P BORTHAKUR(R-2) MR.A DUTTAR-1 MS. P CHUTIA (r-1) MRS.P M DUTTA(R-1) MR.S THAKUR(R-2)
14	<a href="#">MACApp./547/2017</a> WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI RIMA KOUSHIK SARMAH and 4 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.P K MEDHI MR.M MAHANTA MR.M CHOUDHURY
	<b>WITH</b> <a href="#">CO/4/2019</a> <b>in</b> <a href="#">MACApp./547/2017</a>	SMTI RIMA KOUSHIK SARMAH and 2 ORS <b>Versus</b> THE NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. N J CHOUDHURY MR. M MAHANTA MR. P K MUNIR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
15	<a href="#">MACApp./623/2018</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI KUMUD SARMA AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P SUNDI (R1-R4) MS. D KALITA
16	<a href="#">MACApp./874/2018</a> FIXED, WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MRS. MONALISA SAIKIA and 4 ORS	MR. A DUTTA MR. A AHMED MR. R C PAUL MRS. P M DUTTA	MR A SHARMA MR J KALITA (R 1 to 3)
17	<a href="#">MACApp./157/2019</a> WITH LCR	DILOWARA BEGUM (WIFE) AND 5 ORS <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
18	<a href="#">MACApp./323/2019</a>	KHADIJA BEGUM AND 3 ORS. <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
19	<a href="#">MACApp./321/2019</a> FIXED	NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> SMTI. MEERA DEVI AND ANR	MRS. B ACHARYA MR. A ACHARYA	MR. B. DUTTA MR. P K BORAH (R2) MRS. R S DEURI (R2) MR. S DEKA MS. J BORO
	<b>WITH</b> <a href="#">I.A.(Civil)/733/2022</a> <b>in</b> <a href="#">MACApp./321/2019</a>	SMTI. MEERA DEVI <b>Versus</b> NEW INDIA ASSURANCE CO. LTD. AND ANR	MS. J BORO	MRS B ACHARYA MR. A ACHARYA
20	<a href="#">MACApp./132/2020</a> FIXED, WITH LCR	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR	MRS A BUJARBARUAH MR.T HUSSAIN(R- 1-4) MS.R BORGHAIN(R- 1-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/809/2020</a> <b>in</b> <a href="#">MACApp./132/2020</a>	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR	

21	<a href="#">MACApp./323/2021</a> WITH LCR	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MRS. ANISHMRITA CHETIA HANDIQUE AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MS R GANGAWAT MS M N KONYAK	MR. B PATHAK MR. B PATHAK MR B HAZARIKA (R-3,4) MR. J K SARMA (R-1)
<b>WITH</b>				
22	<a href="#">MACApp./198/2022</a>	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SRI TAPASH DEY AND 2 ORS	MR. K K BHATTA MS. S BURAGOHAIN MR D BHUYAN MS M N KONYAK MR. A LAHKAR	MR. B PATHAK MR. R THADANI (R1) MR B HAZARIKA (R-2,3) MR. J K SARMA (R1)
23	<a href="#">MACApp./174/2022</a> FIXED, WITH LCR	MUSTT. REHANA BEGUM AND 3 ORS. <b>Versus</b> THE REGIONAL MANAGER AND 2 ORS.	MD S HUSSAIN MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR. L HUSSAIN	MR. B SARMA (R-3) MR. K K BHATRA MR. R K BHATRA MR. R SARMA (R-3) MR. A SAIKIA MS JONA TALUKDAR (r-2) MR A DEY (R-3) MS M N KONYAK
<b>WITH</b>				
	<a href="#">MC/68/2024</a> in <a href="#">MACApp./174/2022</a>	PUTU RAM BORO <b>Versus</b> MUSST. REHANA BEGUM AND 5 ORS.	MR. M GOSWAMI	
24	<a href="#">MACApp./10/2023</a> WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> NANI SMITH AND 3 ORS .	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR J I MONDAL (r-1,2) MR A N IQBAL (r-1,2) MR A HAI (r-1,2)
<b>WITH</b>				
	<a href="#">I.A.(Civil)/908/2023</a> in <a href="#">MACApp./10/2023</a>	NANI SMITH AND ANR <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD.	MR J I MONDAL MR A N IQBAL MR A HAI	MS. R D MOZUMDAR
25	<a href="#">MACApp./354/2023</a> FIXED, WITH LCR	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> KALPANA NATH AND 6 ORS.	MR. A ACHARYA MR B ACHARYYA	MR. R K AGARWALA (R-1,3,4) MS. R CHOUDHURY (r-1 to 4) MS. D KALITA (R-1,3,4) MR. A HUSSAIN (r-6,7) MR A CHOUDHURY (R-1,3,4) MS F N ZAMAN (r-1 to 4)
<b>WITH</b>				
	<a href="#">I.A.(Civil)/2978/2023</a> in <a href="#">MACApp./354/2023</a>	KALPANA NATH AND 6 ORS. <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. R K AGARWALA MS. D KALITA	MR. A ACHARYA MR B ACHARYYA

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LEAVE NOTE OF ADVOCATES FOR 24/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,24th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[THIS BENCH WILL SIT AFTER RISING OF  
THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">WP(C)/644/2022</a> BY SLIP	MD. ABU SHAHID <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM
<b>ADMISSION</b>				
2	<a href="#">WP(C)/3826/2022</a> CAVT. NO.06522/022, FIXED, CAVT. NO. 652/2022	M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR. S KATAKI MR S KHOUND MR D J MEDHI MS. R DUTTA	GA, ASSAM MR. J I BORBHUIYA (FOR CAVEATOR) MS F BEGUM (FOR CAVEATOR) MR. L MOHAN (FOR CAVEATOR) MR. K H CHOUDHURY (FOR CAVEATOR)
3	<b>WITH</b> <a href="#">WP(C)/3975/2022</a> CAVT. NO. 660/2022 CAVT. NO. 06602022,117800006522/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR. B K DAS MR S SARMAH MR. D. BORAH	MR K H CHOUDHURY ( R- 8 ) MR J I BARBHUIYA ( R-8 ) GA, ASSAM MR. S KATAKI (r-7) MR D DAS ( R-7 ) MR. J I BORBHUIYA MR S KHOUND ( R-7 ) MR S KHOUND ( R-7 ) MR. L MOHAN ( R- 8 ) MR D J MEDHI ( R-7 ) MR D J MEDHI ( R-7 ) MS F BEGUM ( R- 8 ) MS. R DUTTA (r-7) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/1850/2022</a> in WP(C)/3975/2022	M/S MATSHYA GANDHA MATSHYA BEBESAI SAMABAI SAMITY LTD. <b>Versus</b> M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD. AND 6 ORS.	MR D J MEDHI MR S KHOUND MS. S KHOUND	MR. B K DAS MR. T U LASKAR



4 **WITH**  
[WP\(C\)/4208/2022](#) M/S DHIPUJJAN GARANGA GARCHAK MR. S BANIK SC, CO OP  
CAVT. NO. 07182/022, MALIA MEEN PALON CSS LTD MR. B K DAS GA, ASSAM  
**Versus** MR B DAS MR. S KATAKI (r-7)  
THE STATE OF ASSAM AND 6 ORS MR D J ADHIKARY MR S KHOUND  
MR. D. BORAH MR D J MEDHI  
MS. R DUTTA (r-7)  
FOR CAVEATOR

**ORDERS**

5 [Cont.Cas\(C\)/329/2022](#) KAMAL SING BRAHMA MR. A BORO MR. D SAIKIA  
BY SLIP **Versus** MR A BRAHMA MR S R RABHA (R-2)  
ANURAG GOEL, IAS MR. R K MUSHAHARY

**HEARING**

6 [WP\(C\)/1790/2022](#) UDIT NARAYAN PURKAYASTHA MR. R P SARMAH GA, ASSAM  
FIXED **Versus** MR M R ADHIKARI MR. A BHATTACHARYA (R-7)  
THE STATE OF ASSAM AND 6 ORS MS S P CHETRY MS. K MALAKAR (R-7)  
MR. A BHATTACHARJEE (R-7)

7 [WP\(C\)/2232/2023](#) JADAB CHANDRA NATH MR. R MAJUMDAR SC, FOREST  
FIXED **Versus** MR. B CHOWDHURY  
THE STATE OF ASSAM AND 2 ORS. MR N AHMED  
MS. S DEVI

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LEAVE NOTE OF ADVOCATES FOR 24/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
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10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
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13)	MR H MAURYA	23-09-2024	To	25-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

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**[ For Tuesday,24th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2889/2024</a>	RAFIJUL ISLAM @ RAFIJUL ALI @ BABU <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
<b>ADMISSION</b>				
2	<a href="#">WP(C)/4107/2024</a> PART-HEARD, BY SLIP	SAMSUL HOQUE TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, REVENUE
3	<a href="#">WP(C)/1392/2022</a> FIXED	GAUTAM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	GA, ASSAM MR J CHUTIA, SC, KAAC SC, HEALTH SC, FINANCE
4	<a href="#">WP(C)/5598/2022</a> B/O	BABAR ALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A ISLAM	SC, AG (A AND E) SC, P AND R.D.
5	<a href="#">WP(C)/8043/2022</a> FIXED	LOMBIT KONWAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	SC, TRANSPORT SC, O I L
6	<a href="#">WP(C)/160/2023</a> FIXED	DANSWRANG BRAHMA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC
7	<a href="#">WP(C)/2893/2023</a> B/O	SAIDUR RAHMAN BARBHUIYA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. Y S MANNAN MR F A LASKAR MS N DEKARAJA	GA, ASSAM MR. J K GOSWAMI (r-3) MR S P DAS (r-4 to 7) SC, INDUSTRIES AND COMMERCE
8	<a href="#">WP(C)/4538/2023</a> FIXED	SUMIT PAUL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A PHUKAN MS S SARMA HAZARIKA	MR. K N CHOUDHURY (r-7) GA, ASSAM SC, APSC MR S BORTHAKUR (R-9,10) MR. M K SARMA (r-8) MS. M DEVI (r-7) MR. K K KALITA (R-9,10) MR. M DAS (r-7) MS. S S SAIKIA (r-8) MR. A DAS (r-7) MR H DAS (r-8) MR. D GOGOI (R-9,10)

9	<a href="#">WP(C)/4826/2023</a> FIXED	ANJUWARA AHMEDA <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MR. S ALIM	GA, ASSAM MR J ISLAM (R 4) MR. A HUSSAIN (R-4) MR M ROHMAN (R-4)
10	<a href="#">WP(C)/2231/2024</a> FIXED	MD. RAFIKUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. J AHMED MR R A AHMED MR M AHMED N NATH	MR. D C BORAH (R-1 to 6) DY.S.G.I.
11	<a href="#">WP(C)/2774/2024</a> B/O	SARIFUDDIN AHMED AND ANR <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, A S H B
<b>HEARING</b>				
12	<a href="#">WP(C)/5574/2018</a> PART-HEARD, FIXED	KANDARPA KUMAR KALITA <b>Versus</b> UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA
13	<a href="#">WP(C)/1053/2024</a> PART-HEARD, BY SLIP	BHUPESH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	GA, ASSAM
14	<a href="#">WP(C)/6884/2015</a> FIXED	SURENDRA NATH DAS <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD and 3 ORS	MR.Y S MANNAN MS.R AKHTAR MS.S GOHAIN	SC, A S E B
15	<a href="#">WP(C)/7072/2015</a>	SMTI JYOTIRUPA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.R DE MS.D DEVI MR.R J SARMA MS.M JALAN MS.B RABHA	MS.L BORAH(R-7&8) MRS.V L SINGH SC, NHAI MR.M U MONDAL(R-6&9) MR.M HUSSAIN(R-6&9) MS.J DAS(R-7&8) MR.H DAS(R-7&8) SC, PWD (ROADS) MRS.M BORA MDI H KHAN(R-6&9)
16	<a href="#">WP(C)/7795/2015</a>	PUSPA RAM BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.N C DAS	GA, ASSAM
17	<a href="#">WP(C)/7919/2015</a>	DIGANTA BARO and 71 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.U C RABHA MR.S M SARMA MR.M M DEKA	SC, FOREST MR.R K BORA SC, FINANCE
18	<a href="#">WP(C)/7986/2015</a>	DIPENDRA NATH THAKURIA AND ANR. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. and 5 ORS.	MS.L BORAH MS.J DAS MR.H DAS	SC, APDCL
19	<a href="#">WP(C)/2092/2017</a> FIXED, WITH LCR	M/S. CINNAMARA ROLLER FLOUR MILLS <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD and 3 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MS.D SWAMI	SC, APDCL MR. P N GOSWAMI
20	<a href="#">WP(C)/5476/2018</a>	PRADIP KR. SARKAR AND 96 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. P S DEKA MR. B J TALUKDAR MR. P TALUKDAR MS A BEGUM MR. D J DAS N GAUTAM MR. D K BHAGAWATI	MR H GUPTA (CGC, R3 & R4) SC, HEALTH AND F W ASSTT.S.G.I. SC, NRHM
21	<a href="#">WP(C)/8678/2019</a>	SOMNATH GUPTA <b>Versus</b> OIL INDIA LTD. AND 3 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MS DIRISHA MAHANTA MS. R BORA	MR S N SARMA SENIOR ADVOCATE (R1-R4) MR. M HUSSAIN (R1-R4) MR. K KALITA (R1-R4) MS. S GHOSH (R1-R4) SC, OIL
22	<a href="#">WP(C)/2452/2020</a>	BIMAN PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	GA, ASSAM

23	<a href="#">WP(C)/3101/2020</a>	TAPAN KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR K KHANNA (r-2) MS M DAS (r-2) SC, INDUSTRIES AND COMMERCE
24	<a href="#">WP(C)/5049/2022</a> CAVT. NO.08292/022, AT 2:00 PM, BY SLIP	UMESH CH. DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY	DR G J SHARMA MR. N DEKA (R-5) MR. A CHAMUAH (R-4) MR. M GOGOI (R-5) MR S HUSSAIN (R-5) MR. S BORUA, SC, PCB, ASSAM SC, FOREST FOR CAVEATOR GA, ASSAM
25	<a href="#">WP(C)/7032/2023</a> FIXED,WITH LCR	NIPU KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	

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LEAVE NOTE OF ADVOCATES FOR 24/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024